



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/228/2022	SMTI. KIZUKALA JAMIR AND 3 ORS Versus JAN E ALAM, IAS AND 3 ORS	MR S S DEY MR H K DAS MR. D J KAPIL	
2	PIL/38/2023	TAPAN TIMUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. A I KATHAR MR B RONGPHAR MR. A RONGPHAR	SC, PWD SC, K A A C
3	WA/138/2023 FIXED	SUNITA KHARIKAP Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU R L CHUTIA (R-9) SC, U G C
	WITH I.A.(Civil)/1104/2023 in WA/138/2023	SUNITA KHARIKAP Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU SC, U G C
4	WITH WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR. M DAS MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	WITH I.A.(Civil)/1110/2021 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
5	WITH WA/136/2023	BIND KR. CHOUHAN Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU R L CHUTIA (R-8) SC, U G C
	WITH I.A.(Civil)/1102/2023 in WA/136/2023	BIND KR. CHOUHAN Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH A J KASHYAP MR K J HAZARIKA	SC, HIGHER EDU SC, U G C

6	Cont.Cas(C)/202/2024	NAZRUL ISLAM AND 2 ORS Versus J.B. EKKA	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MS. N BORAH
7	Cont.Cas(C)/242/2024	MD. ARJU ALI Versus NARAYAN KONWAR, IAS AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA	
8	Cont.Cas(C)/343/2024	ALAKA KALITA Versus SRI NARAYAN KONWAR AND ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	MR. R MAZUMDAR
9	WA/379/2024	JAYANTA KHAUND Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS B	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, APDCL
10	I.A.(Civil)/571/2024 in WA/1485/2024	UNION OF INDIA Versus MD. KITAB ALI	MR. S C KEYAL	
	WITH WA/1485/2024 (Filing Number)	The Union Of India And 2 Others Versus Md Kitab Ali F	SUBHASH CHANDRA KEYAL	
11	I.A.(Civil)/1768/2024 in WA/6325/2024	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. A BEGUM MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K MOHAMMED (R-6)
	WITH WA/6325/2024 (Filing Number)	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 5 ORS E	K U AHMED	
12	I.A.(Civil)/32/2025 in WA/15724/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus ASHWINI KUMAR MEDHI	MR H K DAS MR N K SARMA	MR S MUKTAR
	WITH WA/15724/2024 (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus ASHWINI KUMAR MEDHI	MR H K DAS	
13	Cont.Cas(C)/117/2025	ANIMESH DEY AND 2 ORS. Versus DR. ARUP KUMAR MISRA AND 3 ORS.	MR. N H MAZARBHUIYAN MR. M R SODIAL MR. M H SAIKIA MR R I BHUYAN	
14	I.A.(Civil)/564/2025 B/O in WA/1810/2025	MONI RAM ROY AND ANR Versus THE POWER GRID CORPORATION OF INDIA LIMITED ,	MR MINTU SAIKIA MR J FIRDAUS	GA, ASSAM SC, POWER GRID SC, REVENUE
15	I.A.(Civil)/565/2025 in WA/1885/2025	THE STATE OF ASSAM AND 3 ORS Versus JAYANTA DOLEY	MR. D NATH	
	WITH WA/1885/2025 (Filing Number)	State of Assam Versus Jayanta Doley	Munmi Devi	
16	I.A.(Civil)/566/2025 CAVT. NO.123420/24,N in WA/15536/2024) THE UNION OF INDIA AND 3 ORS Versus JOYSHREE DUTTA	MR. A K DUTTA	MR. S C BISWAS FOR CAVEATOR
	WITH WA/15536/2024 (Filing Number)	THE UNION OF INDIA Versus JOYSHREE DUTTA	MR AJIT KUMAR DUTTA	
17	I.A.(Civil)/590/2025 CAVT. NO.008020/25,N in WA/2104/2025	NO 165/166/167/168 PURANA SUNAI SOLA GARANGA PHUKRAJ SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MISS. R R KAKATI N GAUTAM MR. TANUZ KASHYAP	MR. M K CHOUDHURY GA, ASSAM MR P BHARDWAJ FOR CAVEATOR SC, FISHERY

	WITH WA/2104/2025 (Filing Number)	NO 165/166/167/168 PURNA SUNAI SOLA GARANGA PHUKRAJ SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND ORS	Mr Tanuz Kashyap	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
18	WA/327/2022 FIXED, WA Nos. 15935/2022 (Filing number) (D/O),WA Nos. 15936/2022 (Filing number) (D/O),WA Nos.15937/2022 (Filing number) (D/O), 15940/2022 (Filing number) (D/O)and WA Nos.1431/2023 (Filing number) (D/O)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
19	WITH WA/402/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA Versus ROSHNI DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN MR. DEBANUJ DUTTA	
20	WITH WA/403/2024	THE SECURITIES AND EXCHANGE BOARD OF INDIA Versus KAVITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	
21	WITH WA/56/2025	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus SWETA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	MR. A GOYAL
22	WITH WA/57/2025	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus NIRMALA DIDWANIA	MR. B GOGOI MR D SAIKIA MR A CHALIHA MR M BHUYAN	MR. A GOYAL MR. DIVYANSH RATHI
23	WITH WA/58/2025	THE SECURITIES AND EXCHANGE BOARD OF INDIA Versus KANTA DIDWANIA	MR. B GOGOI	
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
24	WA/392/2022 WITH ORDER OF LAWAZIMA COURT	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	MR. P SENGUPTA (R- 5,6,7,8) SC, NRL
25	WA/29/2024 CAVT. NO.13272/023,	ASSAM GRAMIN VIKASH BANK AND 3 ORS. Versus RAMKRISHNA SARMA	MR. A DHANUKA	MR. D DAS SR. ADV MR. R B PHOOKAN MS U SHARMA MS S SHARMA MR P R SARMA FOR CAVEATOR
26	WA/389/2024	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR S K BEHARA MR J RAJBONGSHI	MR H GUPTA DY.S.G.I.
	WITH I.A.(Civil)/3573/2024 in WA/389/2024	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR S K BEHARA MR J RAJBONGSHI	DY.S.G.I.
27	WP(C)/4056/2024	ARUN KHUNDONGBAM @ NANAO Versus THE STATE OF ASSAM AND 5 ORS	MR. R SEKHAR MR. B D CHOWDHURY A NEOG	GA, ASSAM SC, CBI SC, GHC

28	WP(C)/4628/2024	UNION OF INDIA Versus PIJUSH NAHA	MR. B CHAKRAVARTY	MR M CHANDA MR S CHOUDHURY MS R MEDHI
	WITH			
29	WP(C)/4528/2023	UNION OF INDIA AND 3 ORS. Versus AYUB HUSSAIN	MR. B CHAKRAVARTY	M ALAMGEER MR. A H M R CHOUDHURY
30	PIL/2/2025 FIXED	SUJIT KUMAR CHANDA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM
	WITH			
31	PIL/40/2024	SUJIT KUMAR CHANDA Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC. AGRICULTURE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
32	PIL/22/2024 FIXED	ABDUL SALAM SHAH Versus THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, PWD
33	PIL/48/2024 FIXED	REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS	MS. M DEV	GA, ASSAM
34	WA/339/2024 IN REVIEW.PET./181/2024 (D/O)	BOARD OF MAJOR PORT AUTHORITY Versus MD SHAKIR ALAM AND 3 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MRS. R DEVI (R-4)
35	WP(C)/2303/2024 B/O	SUNIRMAL BATTACHARJEE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR. K GOGOI DY.S.G.I. SC, HEALTH AND F W
	WITH			
36	WP(C)/7348/2023	SEEMA CHAKRABORTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
	WITH			
37	WP(C)/2344/2024	PANKAJ KUMAR DAS AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B K GOGOI MR. N D SARMA	MR. D J DAS.(R-2) DY.S.G.I. SC, HEALTH
	WITH			
38	WP(C)/2399/2024	PRANJITA BARUAH KALITA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR D SENAPATI MS. S KATAKEY MR H K SARMA MS K BHATTACHARYYA	DY.S.G.I. SC, HEALTH AND F W
	WITH			
	I.A.(Civil)/4046/2024 in WP(C)/2399/2024	PRANJITA BARUAH KALITA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR D SENAPATI	DY.S.G.I.
39	WP(C)/2803/2024	THE UNION OF INDIA AND 3 ORS Versus MD. KALAM AZAD	MR. B CHAKRAVARTY	MR D N SARMA
40	WP(C)/3598/2024	THE UNION OF INDIA AND ANR. Versus KANAK CHANDRA BARMAN (RETD.) AND 20 ORS.	SC, I A AND A D MR. R K TALUKDAR	MR S NATH (R-3 TO 10, 12,13,15,18,19,21,14,16,17,20) MS R MEDHI(R-3 TO 10, 12,13,15,18,19,21,14,16,17,20)
41	WP(C)/4821/2024	NORTH EASTERN TEA ASSOCIATION Versus THE UNION OF INDIA AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA	MR. R K D CHOUDHURY DY.S.G.I.
- FINAL DISPOSAL AT ADMISSION STAGE -				
42	PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTC ASSTT.S.G.I. SC, ELECTION COMMISSION.

HEARING

43	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR. D SAIKIA, AG, ASSAM GA, ASSAM MR. D P BORAH SC-HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I. SC, COAL INDIA
44	WA/287/2022	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	
	WITH WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
46	WITH WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
47	WA/342/2023	THE UNION OF INDIA AND 3 ORS. Versus CHYAWAN PRAKASH MEENA B	MR. S C KEYAL	MR. A GOYAL MR. A CHOUDHURY
48	WA/92/2024	LONGSING TERANG AND ANR. Versus THE STATE OF ASSAM AND 107 ORS B	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. P HAZARIKA (r- 22,24,28,42,63) MR. M K BORO (R- 9,14,18,29,37, 44,60,75,77,81) P. BORAH (r-22,24,28,42,63) MR. H S BORAH (r- 22,24,28,42,63) MR B P BORAH (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MR P J DUTTA (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MISS. J GOGOI (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MD BAKKAR ALI (R- 12,13,15,21,43, 50,53,55,66,68,74,85,86) MR. S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT SC, K A A C
49	WA/187/2024 CAVT. NO.05212/024,	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U MR. S NEOG (R-5) MS. S G BARUAH (R-5) MS P BORUAH (R-5) MR. B BORGHAIN (R-5) MR B SAIKIA (R-5) FOR CAVEATOR
	WITH I.A.(Civil)/1698/2024 in WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
16)	MR S SARMA	27-02-2025	To	15-03-2025
17)	MR. N ANAND	03-03-2025	To	06-03-2025
18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./515/2025 B/O	SRI BIPLOB KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	PP, ASSAM
2	Bail Appln./547/2025	IRFAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
3	Bail Appln./548/2025	FORIDUL ISLAM AND ANR. Versus ADITH BORO AND ANR.	MR. Z KHALID MS S Z HAYAT	PP, ASSAM
4	Bail Appln./549/2025	SONGJA RONGPI @ CHANGPI RONGPI Versus THE STATE OF ASSAM	MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
5	Bail Appln./550/2025	ABDUL JALIL @ BOTAI Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
6	Bail Appln./551/2025	MOKBUL HUSSAIN MONDAL@ MUKBUL HUSSAIN MANDAL @ NEKBOR MONDAL Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
7	Bail Appln./553/2025	SRI ANIKET SOVASARIA, Versus UNION OF INDIA	MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, GST
8	Bail Appln./556/2025	SAFIKUL ISLAM ALIAS SHAFIQL ISLAM Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
9	Bail Appln./557/2025	HANIF UDDIN Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR MR S ISLAM	PP, ASSAM
10	Bail Appln./562/2025	BIMAL DEBBARMA Versus UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
11	Bail Appln./565/2025 B/O	MD ASHIMUDDIN BANIA Versus NARCOTIC CONTROL BUREUA	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	SC, NCB

12	Bail Appln./566/2025	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR.	SWATI B BARUAH (TG) MR I AHMED	PP, ASSAM
13	Bail Appln./567/2025	MAINUL HOQUE ISLAM @ MD MAINUL ISLAM @ HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
14	Bail Appln./570/2025	IMRAN HOSSAIN @ IMRAN HOSSAIN Versus THE SATET OF ASSASM	MR. A M AHMED	PP, ASSAM
15	Bail Appln./572/2025	SRI PALASH KONCH Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
16	Bail Appln./576/2025	MAHBUBUL HOQUE Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
17	Bail Appln./577/2025	SRI PARAMA SONOWAL Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
18	Bail Appln./578/2025	MD NAZIM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
19	Bail Appln./579/2025	RASSEL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
20	Bail Appln./581/2025	JANNATUL ISLAM Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
21	Bail Appln./583/2025	RAMJAN HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

MOTION

22	AB/482/2025	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
23	AB/490/2025	MOSTAFA ELIUS ALOM SARKAR ALIAS MUSTAFA ALI Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM

BAIL HEARING (BA)

24	Bail Appln./2363/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAGAR MALAKAR @ SAGOR MALAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
25	Bail Appln./3689/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RANJIT BORO Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	MR SARFRAZ NAWAZ (AMICUS CURIAE, R2) PP, ASSAM
26	Bail Appln./3876/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JHALMAN SINGH Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
27	Bail Appln./3905/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GAUTAM NATH Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	MR A SHARMA (R-2) PP, ASSAM
28	Bail Appln./279/2025 B/O	DIPANJAN NATH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
29	Bail Appln./295/2025 FIXED	AMJAT ALI AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

30	Bail Appln./296/2025 WITH OFFICE NOTE, FIXED	SRI JAGJEET SINGH Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MS. K DEY	PP, ASSAM
31	Bail Appln./297/2025 FIXED	MOFIDUL ALI @ MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
32	Bail Appln./299/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
33	Bail Appln./304/2025 WITH CASE RECORD(SCANNED COPY), FIXED	PRANAB BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR D KALITA MS R KOUR	PP, ASSAM
34	Bail Appln./344/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MUTLIB Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR K MAINUDDIN	PP, ASSAM
35	Bail Appln./356/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BIDYA NATH SINGH Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
36	Bail Appln./379/2025 FIXED	ABJAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
37	Bail Appln./384/2025 FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
38	Bail Appln./429/2025 FIXED	DEVAJIT BHUYAN @ DEBOJIT BHUYAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
39	Bail Appln./471/2025 FIXED	ABDUL SAHID BARBHUIYA Versus THE STATE OF ASSAM	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER MR M ISLAM	PP, ASSAM
	WITH			
40	Bail Appln./537/2025	DIPJYOTI HAZARIKA @ DEEPJYOTI HAZARIKA Versus THE STATE OF ASSAM	MR R CHETRY MR D J BORO	PP, ASSAM
41	Bail Appln./484/2025 FIXED	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
		BAIL HEARING		
42	AB/1688/2024 AB 1919/2024(D/O), FIXED	SHEIKH ABDUR REZZAQUE AHMED AND ORS Versus TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
43	AB/1984/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NUR ALAM MONDAL@ NUR ALOM MANDAL, Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. R ISLAM (R-2) PP, ASSAM
44	AB/2562/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
	WITH			
45	Crl.Pet./1296/2024	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR. A CHOUDHURY (R-2) MR S ISLAM(R-2) MS. A KAUSHAR(R-2) PP, ASSAM
46	AB/3408/2024 FIXED	MD AMIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	MS P DAS (LEGAL AID COUNSEL FOR R-2) MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM

47	AB/174/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ATABUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH	PP, ASSAM
48	AB/234/2025 FIXED	SRI AMRIT DAS @ PATIL Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	PP, ASSAM
49	AB/282/2025 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. S S AHMED	PP, ASSAM
50	AB/283/2025 FIXED	SATISH DOLEY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
51	AB/331/2025 FIXED	KAJAL UDDIN @ KHAJALUDDIN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM

ORDERS

52	I.A.(CrI.)/139/2025 BA 3725/2024(D/O), FIXED in Bail Appln./3725/2024	ABU TAHIR Versus THE STATE OF ASSAM	MR. P SUNDI	SPL PP, WILDLIFE FOREST ASSAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
16)	MR S SARMA	27-02-2025	To	15-03-2025
17)	MR. N ANAND	03-03-2025	To	06-03-2025
18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6698/2024	NURUL ISLAM AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
2	Cont.Cas(C)/110/2025	BIKASH PURKAYASTHA Versus SMT. MAMATA HOJAI	MRS. P GOSWAMI MS. A BORO	
3	Cont.Cas(C)/111/2025	KHAGEN CHANDRA SARMAH @ KHAGEN SARMAH Versus MAMATA HOJAI, ACS	MR P BHARDWAJ MS. B DEVI	
4	Cont.Cas(C)/112/2025	JAYANTA KUMAR SAIKIA Versus MAMATA HOJAI, ACS	MR P BHARDWAJ MS. B DEVI	
5	WP(C)/1103/2025	ASADUL HAQUE MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. K A MAZUMDER MR A HAI S A ISLAM	SC, SEC. EDU.
6	WP(C)/1104/2025	SMTI INDRANI BOR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, ELEM. EDU GA, ASSAM
7	WP(C)/1113/2025	HIRUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA	SC, HIGHER EDU SC, DIB. UNIVERSITY
8	WP(C)/1122/2025	MRS NANDITA MAZUMDAR Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY	MR. M K CHOUDHURY MS. ANASUYA C MRIDUNIL M KASHYAP	SC, KKHSOU
9	WP(C)/1126/2025	SMTI LUCKY SAIKIA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	SC, ELEM. EDU GA, ASSAM
10	WP(C)/1133/2025	DR ASHOK KUMAR DAS Versus THE STATE OF ASSAM 9 ORS.	MR. B PURKAYASTHA J.P. BARUAH	SC, HIGHER EDU
11	WP(C)/1138/2025	SEEMA NATH Versus THE UNION OF INDIA	MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	DY.S.G.I.
12	WP(C)/1148/2025	HARIHAR KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR SOHAING	GA, ASSAM SC, SEC. EDU.

13	WP(C)/1149/2025	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU
14	WP(C)/1160/2025	ALAUDDIN DEWAN Versus THE STATE OF ASSAM	MR P P MEDHI Z HAQUE	SC, ELEM. EDU
15	WP(C)/1164/2025	DR SUTAPA SIKIDAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR. S. K. CHAKMA MR A.K. HAJONG	SC, HIGHER EDU
ADMISSION				
16	WP(C)/2604/2015 CAVT. NO. 390/2015 PART-HEARD	SMTI RINA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MRS. K DEVI MRS. K DEVI MS. B CHOWDHURY MS.K DAS	SC, SECONDARY EDUCATION MR.C GOSWAMI FOR CAVEATOR SC, FINANCE
	WITH I.A.(Civil)/25/2016 in WP(C)/2604/2015	SMTI RINA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION FOR CAVEATOR MR.C GOSWAMI SC, FINANCE
17	WP(C)/188/2020 FIXED	BABITA BAYAN AND ANR. Versus THE STATE OF ASSAM AND 17 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, ELEM. EDU GA, ASSAM MR P NAYAK MR. A PHUKAN MR. B DEORI (R-4, R-5, R-7, R-11) SC, SSA
18	WP(C)/942/2021	THE PATHARKANDI COLLEGE OF EDUCATION AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR H K DAS MR. M A I HUSSAIN S Z YASMIN MR N K SARMA	SC, ELEM. EDU MR. R A CHOUDHURY (r-6) SC, N C T E MR. R A MAZUMDER (r-6) SC, ASSAM UNIVERSITY
19	WP(C)/1694/2021 FIXED	KETEKIBARI HIGH SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. R ALI H M ALI MS N CHATTERJEE MR. M B ISLAM	SC, SEC. EDU.
20	WP(C)/2425/2021 FIXED	RUNU MAHANTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA	GA, ASSAM SC, AG MR. L C DEY SC, SEC. EDU. SC, FINANCE DEPTT.
21	WP(C)/6274/2022	TAPAN CH. MAHANTA AND ANR. Versus THE GAUHATI UNIVERSITY ADN 4 ORS.	MR. U DUTTA MR. B. KUMAR	SC, G U
22	WP(C)/8395/2022	DR. NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	SC, HEALTH
23	WP(C)/1623/2023 B/O	SULTANA AHMED Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
24	WP(C)/6588/2024	MANTU KUMAR NATH AND 88 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
25	WITH WP(C)/6091/2024	DINESH PURAN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.

26	WITH WP(C)/6674/2024	JAKIR HUSSAIN AND 155 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR G U AHMED MR. R ISLAM MR N SARMA MS S. MEHJABIN	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, FINANCE
27	WP(C)/771/2025 FIXED	PUTULI DAS Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
28	WP(C)/852/2025 FIXED	DR GAUTAM CHANDRA DAS Versus STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA K AHMED	SC, HEALTH AND F W
ORDERS				
29	Cont.Cas(C)/330/2022	MD MOHIT ALI AND ANR Versus SMTI BIJOYA CHOUDHURY, AES AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. S BORA (R-2)
30	Cont.Cas(C)/431/2022 FIXED	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI
31	Cont.Cas(C)/240/2023	ALTAF HUSSAIN CHOUDHURY Versus SURANJAN SENAPATI, ACS	MRS A BUJARBARUAH	MR B KAUSHIK
32	WP(C)/864/2023 FIXED	BIDYA CHAKRAVORTY AND 23 ORS Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU
	WITH I.A.(Civil)/2426/2024 in WP(C)/864/2023	BIDYA CHAKRAVORTY AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, SEC. EDU.
	WITH I.A.(Civil)/3492/2024 in WP(C)/864/2023	THE STATE OF ASSAM Versus MANOJ BORA AND 8 OTHERS	MR PARAM HANGKHA KONWAR	MR H K NATH
	WITH I.A.(Civil)/247/2025 in WP(C)/864/2023	PARTHA PRATIM PAUL Versus THE STATE OF ASSAM AND FOUR ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU
33	WITH WP(C)/4819/2023	ZAKARIA HALIM AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
	WITH I.A.(Civil)/3547/2024 in WP(C)/4819/2023	THE STATE OF ASSAM Versus ZAKARIA HALIM AND 23 OTHERS	R SARMAH MR PARAM HANGKHA KONWAR	
34	MC/72/2024 WITH Review.Pet./138/2022(D/O) in Review.Pet./138/2022	ASSAM GOVERNMENT MARKETING CORPORATION LTD AND ANR Versus LONI BHAGAWATI	MR. R DHAR	MR. A K GUPTA(R-1) MR K J SAIKIA (R-1)
35	Review.Pet./90/2024 IN WP(C) 462/2020 (D/O)	THE DIRECTOR OF SECONDARY EDUCATION ASSAM Versus MARJAN BEGUM	MR B KAUSHIK MS K DAS	MR. I H LASKAR (R-1) MR. P K DEKA (R-1) MD. S ALOM (R-1) MR. M S ALAM (R-1) MR. R. KARIM (R-1)
36	WP(C)/5484/2024 FIXED	MAZAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, SEC. EDU.
37	Review.Pet./1/2025 WITH WP(C)/986/2023 (D/O)	THE UNION OF INDIA, Versus B B ELECTRICALS	MR. K K PARASAR	

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
16)	MR S SARMA	27-02-2025	To	15-03-2025
17)	MR. N ANAND	03-03-2025	To	06-03-2025
18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6256/2019	ZARIR AHMED LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. H R KHAN MS. N GOSWAMI MRS. M BARMAN MR N ISLAM	SC, APDCL
2	WP(C)/4377/2024	SH. G. KUMAR Versus THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	MS. B SARMA DY.S.G.I.
3	WP(C)/4455/2024 B/O	BINOY KR RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM
4	Cont.Cas(C)/107/2025	DHARMA KANTA BHATTACHARYYA AND 16 ORS. Versus PABITRA RAM KHAUND, IAS	MR P BHARDWAJ MS. B DEVI	
5	Cont.Cas(C)/109/2025	REDAUL HUSSAIN KHAN Versus PARTHA PRATIM MAJUMDAR, IAS	MR R ISLAM	
6	Cont.Cas(C)/113/2025	SMTI SABITA NUNISA AND ANR Versus THAI TSHO DAW DAULAGUPU	MR. P BORDOLOI MS M NIROLA	
7	Cont.Cas(C)/114/2025	DANDA MATTACK Versus PALLAB LOCHAN DAS AND ANR	MR. C CHOWDHURY MRS. A GAYAN MS J.S. DAS	
8	Cont.Cas(C)/118/2025	AZIZUL HOQUE AND 22 ORS Versus CHIRANJIB ADHIKARI	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	
9	WP(C)/299/2025	NAMITA GAYAN AND 44 OTHERS Versus THE STATE OF ASSAM	MR A N AHMED	SC, WATER RESOURCE
10	WP(C)/402/2025	SMTI BIMALA BAISHYA Versus THE STATE OF ASSAM	MD MOFIDUL ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
11	WP(C)/584/2025	ASHRAFUL ISLAM KAZI AND 10 ORS Versus THE UNION OF INDIA AND 5 ORS	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	MR. S S ROY DY.S.G.I.
12	WP(C)/793/2025 FIXED	G-5013265X RIFLEMAN GD OPANG MEREN Versus THE UNION OF INDIA	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS. R DEVI (C.G.C.) DY.S.G.I.

13	WP(C)/960/2025 FIXED	KANESWARI CHANGMAI Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS. D. DEVI	GA, ASSAM SC, FINANCE DEPTT.
14	WP(C)/1026/2025	SHANKAR SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH R BHUYAN	GA, ASSAM
15	WP(C)/1056/2025 FIXED	KANGKAN PATHAK Versus THE UNION OF INDIA AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, L G B R I M H DY.S.G.I.
16	WP(C)/1098/2025	MIRHAZ ALI Versus THE STATE OF ASSAM AND 9 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
17	WP(C)/1099/2025	DAIRY PRASAD UPADHAYAY Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR A I TALUKDAR	SC, SEC. EDU. SC, FINANCE
18	WP(C)/1101/2025	BANTI DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM
19	WP(C)/1107/2025	SARAT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH T R OVUNG	SC, P AND R.D. GA, ASSAM
20	WP(C)/1108/2025	G 5002134M EX RFN GD SATISH KUMAR Versus UNION OF INDIA	MR B PATHAK MS M TIWARI MR. T NATH	DY.S.G.I.
21	WP(C)/1116/2025	ASHIM KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH T R OVUNG	SC, P AND R.D. GA, ASSAM
22	WP(C)/1119/2025	NAZIMA BEGUM Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL S S AHMED	GA, ASSAM SC, AG SC, FINANCE SC, FOREST
23	WP(C)/1124/2025	NO JC 104154 NAIB SUBEDAR GD GENERAL DUTY RAMRAJ PRASAD MAJHI Versus THE UNION OF INDIA	MR B PATHAK MS M TIWARI MR. T NATH	DY.S.G.I.
24	WP(C)/1127/2025	MOKIM KHAN Versus THE STATE OF ASSAM AND ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC. BTC SC, FOREST
25	WP(C)/1134/2025	MAKRAM HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R YASIN MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM
26	WP(C)/1136/2025	UPEN CH NATH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S UDDIN MR. SAYED SALIM AHMED	GA, ASSAM SC, SLRC
27	WP(C)/1139/2025	LOHIT CHANDRA KHELMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, AG
28	WP(C)/1141/2025	ALOK KUMAR NATH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR J ISLAM	GA, ASSAM
29	WP(C)/1146/2025	AMAR PAL JOSHIYA Versus THE UNION OF INDIA AND 9 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABARTY	DY.S.G.I.
30	WP(C)/1157/2025	MISS BHASWATI HAZARIKA Versus THE STATE OF ASSAM,	MR. D KONWAR	SC, WPT AND BC SC, FINANCE
31	WP(C)/1162/2025	ZALINUR BEGUM Versus THE STATE OF ASSAM6 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM

32	WP(C)/1163/2025	ANSULA BASUMATARY, ACS Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
33	I.A.(Civil)/413/2025 B/O in WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND ORS	MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT)
WITH WP(C)/2869/2024				
		KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT)
WITH I.A.(Civil)/3307/2024 in WP(C)/2869/2024				
		KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT)
WITH I.A.(Civil)/412/2025 in WP(C)/2869/2024				
		KAUSHIK DAS Versus THE STATE OF ASSAM AND ORS	MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT)
34	WITH WP(C)/2321/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 11 ORS	MR. FIRUZ KHAN RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
ADMISSION				
35	WP(C)/3355/2021 FIXED	041664366 CT/GD SRI BICHITRA SARMA Versus THE UNION OF INDIA AND 5 ORS.	MR. R SARMA MR. R K TALUKDAR	MR H GUPTA ASSTT.S.G.I.
36	WP(C)/4940/2022 B/IO	MIRA DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM MR. B CHAKRABORTY, SC, AG SC, FINANCE

37	WP(C)/5959/2022 FIXED	ALOKE KUMAR GHOSHAL Versus INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-1 to 5) MR A B DEY MR. S SUTRADHAR SC, IIT
	WITH I.A.(Civil)/3061/2024 in WP(C)/5959/2022	INDIAN INSTITUTE OF TECHNOLOGY AND ANR Versus ALOKE KUMAR GHOSHAL	MR. R P KAKOTI SR. ADV. SC, IIT	MR B GOGOI
38	WP(C)/446/2023	INDRAJIT SEN Versus THE STATE OF ASSAM AND 8 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, IRRIGATION
39	WP(C)/2950/2023	AMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. A. BORAH MS. Y AKHTAR	SC, P H E
40	WP(C)/2980/2023	SONMONI DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A B T HAQUE	SC, IRRIGATION
41	WP(C)/4463/2023	AJIRUDDIN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR R DHAR SC, P H E SC, PERSONNEL DEPT.
42	WITH WP(C)/3432/2023	SYED AHMED ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN	SC, P H E SC, PERSONNEL DEPT.
43	WITH WP(C)/4445/2023	DILIP KUMAR SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR R DHAR, GA ASSAM, (R-3) SC, P H E SC, PERSONAL DEPT.
44	WITH WP(C)/4464/2023	IBRAHIM ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR R DHAR SC, P H E SC, PERSONNEL DEPT.
45	WITH WP(C)/4484/2023	PRABIN KHAKHALARY Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, PERSONAL DEPT. SC, P H E
46	WP(C)/1624/2024 FIXED	SUBHASH NATH MAZUMDAR Versus UNION OF INDIA AND 3 ORS	MR G GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI	GA, ASSAM MR G BAISHYA DY.S.G.I. SC, GHC SC, FINANCE
47	WP(C)/3229/2024 FIXED	CHIRANI BALA RABHA Versus UNION OF INDIA AND 2 ORS	MR H DAS D BARUAH	MR. S S ROY(CGC) DY.S.G.I.
48	WP(C)/3920/2024 FIXED	M/370982 EX HAVILDAR/SKT (MEDICAL) BABU A S Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
49	WP(C)/6309/2024 FIXED	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
50	WITH WP(C)/6308/2024	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
51	WP(C)/7069/2024 FIXED	ANKUR DAS AND 2 ORS Versus INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. P KALITA MR. I CHOUDHURY R L CHUTIA	MR. N DEKA(R-1,2) MR. M GOGOI (R-1,2) MR. S BANIKYA(R-1,2) SC, I O C

ORDERS

52	Cont.Cas(C)/762/2023	DALIM DAS Versus RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN
	WITH		
53	WP(C)/7350/2023	DALIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. SC, AG MR H AGARWAL SC, FOREST MS S JAIN
54	Cont.Cas(C)/329/2024	ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ANR	MS. S B CHOUDHURY MR. D NATH (R 1-2) MR. S K DAS
55	Cont.Cas(C)/645/2024 B/O	DHIREN BHARALI AND ANR Versus J. B. EKKA AND 2 ORS.	MR C GOSWAMI MR. K KONWAR (R3) MR S DUTTA (R3)
56	WP(C)/743/2025 FIXED	SRI SATYA NARAYAN BORUAH, Versus THE STATE OF ASSAM AND ORS	MR. J I BORBHUIYA GA, ASSAM MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN
HEARING			
57	WP(C)/4885/2024 FIXED	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA DY.S.G.I. MS. K BHATTACHARYYA MS B BORA

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
16)	MR S SARMA	27-02-2025	To	15-03-2025
17)	MR. N ANAND	03-03-2025	To	06-03-2025
18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 4:05 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6626/2024	AJABHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/317/2025 B/O	HAJERA KHATUN, Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/492/2025 B/O	MAHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/563/2025	SURUJJAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/578/2025	MD. RAHIMAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/1091/2025 FIXED	SMT LEENA HAZARIKA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH	GA, ASSAM SC, F.T
7	WP(C)/1115/2025	SMTI. AMIRUN NESSA @ AMARJAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

8	WP(C)/1121/2025	MD. RUSAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. B HUSSAIN MR M RANA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/1125/2025	SOPIA BIBI @ SOBIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/1137/2025 B/O	JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
	WITH I.A.(Civil)/585/2025 in WP(C)/1137/2025	JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
11	WP(C)/1145/2025	HAKIMUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. S U AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/1154/2025	SUKITAN NESSA @ SUKJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/1155/2025	RAHIMAN NESSA Versus THE UNION OF INDIA	MR. A ROSHID	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/1169/2025	KHUDEJA KHATUN @ KHADIJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

15	WP(C)/3533/2018 WITH LCR	MAYA RANI BHOWMIK Versus THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
16	WP(C)/3554/2018 WITH LCR	MD. ABDUL RAHIM Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/3608/2018 WITH LCR	YARUN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. U DAS MR. D SARMAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/3628/2018 WITH LCR	HAJERA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS J BORAH MD A H ANSARI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/3708/2018 WITH LCR	FIROJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MD. A KUDDUS MR. J M SULAIMAN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.

20	WP(C)/3797/2018 WITH LCR	MD. ABDUL KADIR AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/3873/2018 WITH LCR	ROHIMAN NESSA Versus THE UNION OF INDIA AND 4 ORS.	MR. B CHAKRABORTY F BEGUM MR. S ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/3916/2018 WITH LCR	SANGSER ALI @ SAMSER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/4864/2018 FIXED, WITH LCR	ABUL @ ABDUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. A AHMED MR A RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/5272/2018 WITH LCR	SAFALI SAHA AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR R KARIM MS A PARVEEN	SC, NRC MR. D BARUAH MS. A VERMA MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
25	WP(C)/5431/2018 WITH LCR	FAIZUDDIN Versus THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WP(C)/5440/2018 WITH LCR	ZIABUR ALI Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MS P CHETIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/1523/2022 WITH LCR	SACHIN BISWAS @ SACHINDRA BISWAS AND 12 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/1127/2023 WITH LCR	ASAR UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/1197/2023 WITH LCR	MALLIKA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR D K MEDHI P BORUAH	GA, ASSAM DY.S.G.I.
30	WP(C)/2947/2023 WITH LCR	RUKIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/3918/2023 WITH LCR	MUSSTT MAFIDA KHATUN @ MAFIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	SC, NRC SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

32	WP(C)/4199/2023 WITH LCR	SORHAB ALI Versus THE UNION OF INDIA AND 6 ORS	MR Z HUSSAIN MS B B AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
33	WP(C)/5986/2023	LAKHI ARJYA Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MS. J GHOSH	GA, ASSAM SC, NRC MS B DEKA SC, EDUCATION DEPT DY.S.G.I. SC, ECI SC, F.T
34	WP(C)/6330/2023 WITH LCR	HABEJ ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
35	WP(C)/6688/2023 WITH OFFICENOTE	MD. JAMAL UDDIN Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA B DUTTA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
36	WP(C)/252/2025 B/O, WITH LCR	PAHAR ALI @ MD. LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
37	WP(C)/628/2025 BY SLIP, WITH LCR	NURAL HOQUE MOLLAH @ NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/239/2025 in WP(C)/628/2025	NURAL HOQUE MOLLAH @ NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
<u>ORDERS</u>				
38	Review.Pet./97/2020 WITH LCR, IN WP(C)/4405/2019 (D/O)	TASLIMA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
39	Review.Pet./22/2021 FIXED, IN WP(C)/883/2020 (D/O)	RAHIM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H BHUYAN MR. M R Z CHOUDHURY MS F RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	Review.Pet./28/2021 IN WP(C)/4079/2019 (D/O)	MOHELA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
41	Review.Pet./76/2021 IN WP(C)/3568/2016 (D/O), WITH LCR	KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
42	I.A.(Civil)/3227/2022 B/O, WITH OFFICENOTE in WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
	WITH WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	RESPONDENT IN PERSON (R-6) RESPONDENT IN PERSON (R-6) MS. B CHOUDHURY (r-3) MR. S K MEDHI MR. P. CHOUDHURY (r-3) SC, IITG DY.S.G.I. SC, U G C

WITH
[I.A.\(Civil\)/3591/2022](#)
in WA/350/2022

DIPANKAR DAS
Versus
SUNIRMAL BHATTACHARJEE AND 5 ORS.

MR. A AHMED
MS. D GOSWAMI
MS ANKITA SAHARIA

SC, A I C T E
MR K K MAHANTA (Sr.
Advocate)
MR. S K MEDHI
MS N BEGUM
SC, IITG
SC, U G C

WITH
43 [WA/142/2023](#)

THE INDIAN INSTITUTE OF TECHNOLOGY
Versus
DIPANKAR DAS AND 5 ORS.

MR. R P KAKOTI SR. ADV.
MR. S SUTRADHAR

SC, A I C T E
MR K K MAHANTA (Sr.
Advocate) (r-4)
MS. B CHOUDHURY (R-3)
MRS. R DEVI (r-2)
MR. K M MAHANTA (r-4)
MR. P. CHOUDHURY (R-3)
MS N BEGUM (r-4)
MR S GAUTAM (r-4)
M R Sharma (r-4)
J DAS (r-3)
RESPONDENT IN
PERSON(R-1)
SC, U G C

44 [I.A.\(Civil\)/113/2025](#)
WITH LCR
in WP(C)/6490/2024

SOFIA KHATUN @ SOFIA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS

MR. F A HASSAN
MS. U NANDA

GA, ASSAM
DY.S.G.I.
SC, F.T
SC, ECI

WITH
[WP\(C\)/6490/2024](#)

SOFIA KHATUN @ SOFIA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS

MR. F A HASSAN
MS. U NANDA

GA, ASSAM
DY.S.G.I.
SC, ECI
SC, F.T

45 [I.A.\(Civil\)/352/2025](#)
WITH LCR
in WP(C)/6697/2023

ALI AKBAR
Versus
THE UNION OF INDIA AND ORS

MR F A AHMED
A. KHANAM

GA, ASSAM
SC, NRC
DY.S.G.I.
SC, F.T
SC, ECI

WITH
[WP\(C\)/6697/2023](#)

ALI AKBAR
Versus
THE UNION OF INDIA AND 5 ORS

MR. S A AHMED
MR F A AHMED
A. KHANAM

GA, ASSAM
SC, NRC
DY.S.G.I.
SC, ECI
SC, F.T

46 [I.A.\(Civil\)/393/2025](#)
WITH LCR
in WP(C)/6999/2018

LUTFOR RAHMAN
Versus
THE UNION OF INDIA AND 6 ORS.

MR Z HUSSAIN
MS P BARMAN

SC, NRC
DY.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

WITH
[WP\(C\)/6999/2018](#)

LUTFOR RAHMAN
Versus
THE UNION OF INDIA AND 6 ORS.

MR Z HUSSAIN
MS P BARMAN

SC, NRC
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
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8)	MR D K DAS	20-02-2025	To	03-03-2025

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13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
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18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 4:15 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[THIS BENCH WILL SIT AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	W.P.(CrI.)/23/2024 PART-HEARD, FIXED, WITH OFFICE NOTE	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
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WITH

[I.A.\(Civil\)/2363/2024](#)
in [W.P.\(CrI.\)/23/2024](#)

		SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/159/2024	KARTIK MUNDA Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/189/2024	SANKAR MANDAL Versus THE STATE OF ASSAM		PP, ASSAM
3	Mat.App./2/2025	XXXXXX Versus XXXXXX	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
4	CRL.A(J)/5/2025	SABIKUL ISLAM @ HOQUE Versus THE STATE OF ASSAM		PP, ASSAM
5	Mat.App./11/2025	XXXXXXXX Versus XXXXXXXX	MS. P CHAKRABORTY MS. A DAS	MS P TALUKDAR
	WITH I.A.(Civil)/230/2025 in Mat.App./11/2025	XXXXXXXX Versus XXXXXXXX	MS. P CHAKRABORTY MS. A DAS	MS P TALUKDAR
6	Crl.A./38/2025 B/O	MOYMON NESSA BEWA Versus THE STATE OF ASSAM AND ORS	MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
7	Crl.A./69/2025	DHANANJOY KAR AND 2 ORS Versus THE STATE OF ASSAM	MR. P BORA MR M SAHEWALLA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
	WITH I.A.(Crl.)/172/2025 in Crl.A./69/2025	DHANANJOY KAR Versus THE STATE OF ASSAM	MR. P BORA MR M SAHEWALLA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM

ORDERS

8	Crl.A./2/2024 WITH LCR 3 FILES. WITH I.A.(Crl.)/12/2024 in Crl.A./2/2024	MANTU PHUKAN Versus THE STATE OF ASSAM AND ANR. A	MR S SARMAH	PP, ASSAM
9	Crl.A./105/2024 WITH I.A.(Crl.)/346/2024 in Crl.A./105/2024	MANTU PHUKAN Versus THE STATE OF ASSAM AND ANR. A BRAJEN KALITA Versus THE STATE OF ASSAM AND ANR.	MR S SARMAH MR P DAS MR A SARMA A DAS MS N BARUAH	PP, ASSAM PP, ASSAM
10	CRL.A(J)/108/2024 WITH LCR 4 FILES. WITH I.A.(Crl.)/948/2024 in CRL.A(J)/108/2024	MD. HASEN ALI Versus THE STATE OF ASSAM AND ANR MD. HASEN ALI Versus THE STATE OF ASSAM AND ANR	MS. L DEVI MS. L DEVI	PP, ASSAM PP, ASSAM
11	Crl.A./395/2024 WITH LCR 4 FILES. WITH I.A.(Crl.)/1163/2024 in Crl.A./395/2024	AJIT SINGH GOUR Versus THE STATE OF ASSAM AND ANR AJIT SINGH GOUR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI MR. S ISLAM MR A HAWARI	PP, ASSAM PP, ASSAM
12	Crl.A./410/2024 WITH LCR 7 FILES.	OBIRUL ISLAM @ BABUL AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
13	Crl.A./415/2024 WITH I.A.(Crl.)/1208/2024 in Crl.A./415/2024	LALAN CHOUHAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR LALAN CHOUHAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER M. BORUAH R DEB MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER M. BORUAH R DEB	PP, ASSAM PP, ASSAM
14	I.A.(Crl.)/1025/2024 WITH LCR 4 FILES in Crl.A./359/2024 WITH Crl.A./359/2024	RABBANI ALI Versus THE STATE OF ASSAM AND ANR RABBANI ALI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM PP, ASSAM
15	I.A.(Crl.)/112/2025 WITH LCR 4 FILES. P.B.-2. in CRL.A(J)/83/2020 WITH CRL.A(J)/83/2020	RAJESH BORAİK Versus THE STATE OF ASSAM RAJESH BORAİK Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM PP, ASSAM
HEARING				
16	CRL.A(J)/23/2020 5 Y 6 M 17 D.:WITH LCR 5 FILES, P.B.-2	PABITRA KALITA Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
17	Crl.A./73/2020 WITH LCR 5 FILES, P.B.-2	SRI RAJEN SINGH Versus THE STATE OF ASSAM AND ANR	MR. R DE MS. K JAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/3627/2016	PROMOD KUMAR MOHANTY @ P. MOHANTY and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D DEVI MR. R J SARMA	MR. D SAIKIA GA, ASSAM MR. S SARMA (R- 3 & 6) MR. T K BHUYAN (R- 3 & 6) MR. S K DEKA (R- 3 & 6) MR. J DEKA (R- 3 & 6) SC, FINANCE
2 WP(C)/976/2019	JOY KUMAR DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 7 ORS.	MR. N K KALITA MR. R TALUKDAR MR D DEKA	SC, APDCL
3 WP(C)/1050/2019	RAJU KUMAR BASUMATARY AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. S AHMED MR. M A I HUSSAIN MS S BEGUM MR. R HAQUE	GA, ASSAM SC, BTC
4 WP(C)/2940/2021 WITH REV. PET 103/21 (D/O), FIXED	GUNAKANTI GOHAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA MR R SINGHA MS S PATOWARY SC, HEALTH AND F W
WITH 5 WP(C)/6006/2021	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	MR R SINGHA MS S PATOWARY SC, HEALTH
6 WP(C)/5538/2021	HEMLATA KHANIKAR @ HEMALATA KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
ORDERS			
7 I.A.(Civil)/1784/2022 in Co.Pet./10/2015	JALANNAGAR DEVELOPMENT PVT. LTD. Versus HDFC BANK LIMITED AND 2 ORS.	MR K KHANNA MS M DAS	MR. G DUTTA

WITH
[Co.Pet./10/2015](#)

HDFC BANK LIMITED
Versus
CHOTATINGRAI TEA ESTATE PRIVATE
LIMITED

MR.D KALITA
MR D SENAPATI
MR.R R KAUSHIK
MR.M SHARMA

MR. D MOZUMDER
MR.D BARUAH
MR K KHANNA
MR D DAS
MS.B DAS
MR.N B P SINGHA
MR. P BORAH
MR. S BISWAS
MS.N UPADHYAY

8 [Review.Pet./59/2024](#)
WITH WP(C)/6453/2019 (D/O),
WP(C)/8386/2019 (D/O) AND
Review.Pet./177/2022 (D/O)

ANITA MECH
Versus
THE UNION OF INDIA AND 17 ORS

MS. K JAIN

GA, ASSAM
SC, NHAI
MR. D J DAS(R-1)
DY.S.G.I.
SC, KARBI ANGLONG

=====

LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V

THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/106/2025	GOJENDRA MISHRA @ GAJENDRA MISHRA AND ANR Versus ADIL KHAN, IAS AND 4 ORS.	MR. D BORAH MR. R DOWARAH MS R MEDHI S BARBHUYAN	
2 WP(C)/509/2025	PRADIP KUMAR DAS Versus STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN S A BAKHTIAR	SC, PWD SC, FINANCE DEPTT.
3 WP(C)/571/2025 FIXED	SHRI PRAHLAD SHARMA SHASRTRI, Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA	SC, CGST DR. B N GOGOI DY.S.G.I.
4 WP(C)/586/2025 FIXED	OSIM UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R SIKDAR MR N AHMED MR. A KALAM	SC, P AND R.D. GA, ASSAM SC, ASEC
ADMISSION			
5 WP(C)/954/2020 FIXED	M/S. GHILADHARI NADUAR MIN SAMABAY SAMITEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MR Z RAHMAN MS A HUSSAIN MS G PARMAWI	GA, ASSAM SC, FOREST
6 WP(C)/5082/2022 B/O	ARUNODAY CONSTRUCTION CO. (P) LTD Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MS. B SARMA ASSTT.S.G.I.
7 WP(C)/5519/2022 FIXED	ABUL HUSSAIN LASKAR AND 52 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, P AND R.D. GA, ASSAM
WITH			
8 WP(C)/5522/2022	ALTAF HUSSAIN TARAFDAR AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, P AND R.D. GA, ASSAM
9 WP(C)/6251/2022 FIXED	SUDAMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS MR S KHOUND MR R SARMA MR. P SENGUPTA	GA, ASSAM MR P P MEDHI (r-8) SC, GDD SC, GMC

10	WP(C)/3325/2024 FIXED	BINA MODOKKURI @ SMTI BINA MADAKAKURI Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. K D SARMA	GA, ASSAM SC, APDCL
11	WP(C)/5346/2024 FIXED AT 2 P.M.	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024	THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024	THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
12	WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/20/2025 in WP(C)/5613/2024	THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA
	WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
13	WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024	THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY
14	WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024	THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA	GA, ASSAM GA, ASSAM	MR. H A LASKAR MS D DUTTA SC, ECA
15	WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024	THE STATE OF ASSAM Versus HABIBUR RAHMAN	SC, P AND R.D. SC, ASEC	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA
	WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024	THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS	MR. RAKESH DUBEY	SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA

16	WITH WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024	THE STATE OF ASSAM Versus ABDUL MOTLEB	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024	THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
17	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
	WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024	THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL	MR. K KONWAR MS P THAPA	MR. A K TALUKDAR SC, ECA
	WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024	THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
18	WITH WP(C)/5810/2024	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM
19	WITH WP(C)/5984/2024	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024	THE STATE OF ASSAM Versus MD RAFIQU L ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, Versus MD RAFIQU L ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
20	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR	MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	

	WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
21	WITH WP(C)/6413/2024	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR
22	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
23	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
24	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
25	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
26	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
27	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
28	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
29	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
30	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
31	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC

32	WITH WP(C)/101/2025	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
33	WITH WP(C)/102/2025	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
34	WITH WP(C)/109/2025	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
35	WITH WP(C)/117/2025	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
36	WITH WP(C)/376/2025	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC
37	WP(C)/6813/2024 FIXED	HABIBAR RAHMAN Versus THE STATE OF ASSAM AND THREE ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, REVENUE
38	WP(C)/6821/2024 FIXED	NATWAR KUMAR JALAN Versus THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
	WITH I.A.(Civil)/336/2025 in WP(C)/6821/2024	THE UNION OF INDIA AND 2 ORS Versus NATWAR KUMAR JALAN	MR. A GOYAL	
39	WP(C)/6822/2024 FIXED	MORJINA BEGUM Versus THE STATE OF ASSAM AND ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
40	WP(C)/6975/2024 FIXED	PARTHO SARATHI CHOUDHURY AND 3 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM SC, NHAI MR. B J MUKHERJEE (R-8) MS R SAHA(R-8) DY.S.G.I. SC, NHIDC SC, REVENUE
41	WITH WP(C)/6827/2024	PARTHO SARATHI CHOUDHURY AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM SC, NHAI MR. A AHMED (R-8) U U KHAN(R-8) DY.S.G.I. SC, NHIDC SC, REVENUE
42	WP(C)/7061/2024 B/O	ASHAFUL ALAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN	SC, P AND R.D. GA, ASSAM
43	WP(C)/149/2025 FIXED	URMILA SUBBA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM MR. D.J. DAS, SC, C.G.C. SC, HEALTH
44	WP(C)/393/2025 FIXED	MD. GAFUR ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M K MISRA MR. S RANA	GA, ASSAM SC, REVENUE

45	WP(C)/556/2025 FIXED	MADAN THAPA AND 4 ORS Versus THE STATE OF ASSAM AND ORS	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
46	WP(C)/661/2025 FIXED	RIYAZ UDDIN KHAN AND OTHERS Versus THE STATE OF ASSAM AND OTHERS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
47	WP(C)/670/2025 FIXED	MD. SHAMS UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
48	WP(C)/682/2025 CAVT. NO.005820/25,N WITH CAVT. 58/2025, FIXED	HAFSANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. H ISLAM	SC, CO OP MR. M KHAN MR A K DAS MS J AKTAR FOR CAVEATOR

ORDERS

49	WP(C)/202/2025 WITH OFFICE NOTE, FIXED	MUNSER ALI Versus THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM MR. B CHAKRAVARTY(C.G.C) DY.S.G.I. SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
16)	MR S SARMA	27-02-2025	To	15-03-2025
17)	MR. N ANAND	03-03-2025	To	06-03-2025
18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Review.Pet./57/2021 WITH WP(C)/1049/2021 AND WP(C)/1181/2021(BOTH D/O)	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
2	WITH Review.Pet./60/2021	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
3	WITH WP(C)/4017/2021	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
4	WITH WP(C)/1002/2023	MS. MOUSUMI BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR D BHATTACHARYA MR. K P PATHAK (LEGAL AID COUNSEL)	GA, ASSAM SC, G U
5	WITH WP(C)/3513/2023	KUSHAL CHANDRA BORUAH Versus THE STATE OF ASSAM AND 7 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	SC, ELEM. EDU GA, ASSAM SC. AGRICULTURE SC, G U SC, WATER RESOURCE
6	Cont.Cas(C)/249/2023	MANJU CHANDA Versus SHANTANU P GOTMARE AND ANR	MR B MALAKAR	MR. D SAIKIA(R-2) MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR. R BORPUJARI(R-2) MS. N BORDOLOI(R-2) MS. N BORDOLOI(R-2)
7	Cont.Cas(C)/644/2023	RUPRAM DAS Versus DR. KAMALA KANTA KALITA AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	
8	Cont.Cas(C)/135/2024 FIXED	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
9	Cont.Cas(C)/251/2024	MONUWARA BEGUM Versus PREETOM SAIKIA IAS	MS. S KANUNGOE MR S HUSSAIN MR. S A B KHABIR	MR. S BORA (R-3) MR. P P DUTTA(R-3) MS P SARMA(R-3) MS. P P DAS(R-3)

10	Cont.Cas(C)/546/2024 FIXED	DULAL SAIKIA AND 5 ORS. Versus NIREN BAISHYA AND ANR	MR C GOSWAMI	MR. R SEKHAR(R-1,2) MR. B D CHOWDHURY (R-1,2)
11	I.A.(Civil)/3396/2024 FIXED in WP(C)/3319/2023	SIMASHREE BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND ORS.	MR. S N TAMULI MR. S N TAMULI MS. P K ZANNAT MR. D SARMAH MS. A BEGUM MR B KAUSHIK MS P DEKA	MR. J PATOWARY SC, HEALTH
	WITH WP(C)/3319/2023	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	MR. S N TAMULI (R-7 to 10) MS. P K ZANNAT (R-7 to 10) MR. D SARMAH (R-6 to 10) MS. A BEGUM (R-7 to 10) MR B KAUSHIK (R-6 to 10) MS P DEKA (R-7 to 10) SC, HEALTH
	WITH I.A.(Civil)/4011/2024 in WP(C)/3319/2023	HIMADRI BORAH Versus THE STATE OF ASSAM AND ORS.	MR. D SARMAH MR. B D KAKATI	MR. J PATOWARY SC, HEALTH
12	Review.Pet./5/2025 WITH WP(C)/520/2012 (D/O), FIXED	BISWA DEV GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. N DEKA MR. M GOGOI MR. S BANIKYA	SC, PWD
13	I.A.(Civil)/59/2025 in WP(C)/2521/2024	FOOD CORPORATION OF INDIA (FCI) AND 3 ORS Versus MD. ABDUL LATIF	SC, F C I	MR D NANDI
	WITH WP(C)/2521/2024	MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
14	I.A.(Civil)/480/2025 in Cont.Cas(C)/55/2023	EX TC 61590 RECT GD ANIL KUMAR Versus GOVIND MOHAN AND ANR	RAJESH MAZUMDAR	MR. P PARASAR
	WITH Cont.Cas(C)/55/2023	RECT /GD ANIL KUMAR Versus AJAY KUMAR BHALLA AND ANR.	MR P RAI MR H BEZBARUA MS. S. SAIKIA MS. R MAZUMDAR	MR. K K PARASAR (r-2)
15	Cont.Cas(C)/58/2023	EX TC 62078 RECT/BB RAMBIR Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR (r-2)
	WITH I.A.(Civil)/479/2025 in Cont.Cas(C)/58/2023	EX TC 62078 RECT BB RAMBIR Versus GOVIND MOHAN,	RAJESH MAZUMDAR	MR. K K PARASAR
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
16	WP(C)/5518/2022	ANJUMA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAIN	SC, APSC SC, TECHNICAL EDU. SC, IRRIGATION
17	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
18	WP(C)/1085/2023 B/O	SUKURAM RABHA @ SUK RAM RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.

19	WP(C)/4452/2023	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
	WITH			
20	WP(C)/4721/2023	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
	WITH			
21	WP(C)/2522/2024	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, P AND R.D.
22	WP(C)/4659/2023	JOGEN BORDOLOI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, IRRIGATION
23	WP(C)/5031/2023	BARNALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM MR. B CHOUDHURY SC, SEC. EDU. SC, SLRC
	WITH			
24	WP(C)/2829/2023	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	MR. B CHOWDHURY SC, SLRC SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA
	WITH			
25	WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC, SEBA
	WITH			
26	WP(C)/2833/2023	PRANAB KALITA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC. SEBA SHRI T. CHUTIA
27	WP(C)/5288/2023 FIXED	VIJAY KUMAR L Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
28	WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM
29	WP(C)/1107/2024	DILIP BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. S SAHU MR N BARUAH	SC, APDCL
30	WP(C)/3580/2024	DIPANGKI HALOI Versus THE STATE OF ASSAM AND 9 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MR. C AGARWAL	SC, APSC SC, IRRIGATION
31	WP(C)/3941/2024 FIXED	MANASA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM MR. A DHAR(R-5) MR. A DHAR(R-5) MD F FARIDI (R-5) MD F FARIDI (R-5) SC, FINANCE DEPTT.
32	WP(C)/4356/2024 FIXED	NO.G/3400451 WARRANT OFFICER/GD (GENERAL DUTY) PRATAP SINGH Versus UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. K K PARASAR (R-1 TO 4) DY.S.G.I.
33	WP(C)/4981/2024 B/O	KANAI LAL CHAKRABORTY Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	SC, PWD

34	WP(C)/5293/2024 FIXED	NANDITA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV L DEKA	GA, ASSAM SC, FINANCE DEPTT. SC, F C I
35	WP(C)/6457/2024	JABEDA BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
36	WP(C)/6696/2024	NUREZA BEWA Versus THE STATE OF ASSAM AND 7 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
37	WP(C)/30/2025	BHOGESWARI DEKA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A. MEDHI	SC, NHM SC, HEALTH SC, FINANCE
38	WP(C)/659/2025 FIXED	SAUMYABRATA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
39	WP(C)/6613/2016	ARUP DAS Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
40	WITH WP(C)/6689/2016	ABANI DAS Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MRS P RAI MR U SARMA MR.H BEZBARUAH MS.R DUTTA	MR. B CHAKRAVARTY (C.G.C) ASSTT.S.G.I.
41	WITH WP(C)/6886/2016	DHANANJAY CHAUHAN Versus THE UNION OF INDIA and 4 ORS	MR. R MAZUMDAR MRS P RAI MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.
42	WP(C)/3952/2021	ON THE DEATH OF DHARMA RAM KALITA, HIS LEGAL HEIR SMTI LAKHI PRAVA KALITA AND 10 ORS. REP. Versus THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	MR. K K PARASAR MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I.
43	WP(C)/7806/2022 B/O	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM SC, FINANCE SC, PWD
44	WITH I.A.(Civil)/328/2025 in WP(C)/7806/2022	ON THE DEATH OF MD WAIZ UDDIN HIS LEGAL HEIRS, AYGUN NESSA AND FOUR ORS Versus THE STATE OF ASSAM AND SIX ORS	MR. I ALAM Ms. R. R. BORAH	SC, PWD SC, PWD SC, FINANCE
44	WP(C)/8302/2022	PABAN BORA Versus UNION OF INDIA AND 5 ORS	MR. M K BORAH MS. P. KASHYAP	MRS S BARUAH DY.S.G.I.
45	WP(C)/343/2023	MAYADEVI MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
46	WP(C)/992/2023	RAJENDRA PHANGLO Versus THE STATE OF ASSAM AND 10 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, AG SC, N C HILLS SC, FINANCE SC, PWD
47	WP(C)/1680/2023 FIXED	SHINE HORE Versus THE UNION OF INDIA AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
48	WP(C)/2892/2023	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM

49	WP(C)/3320/2023	HAFIZA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. I H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM MR. T C CHUTIA (R-1 , R-2, R-4, R-5, R-6) SC, FINANCE
50	WP(C)/3350/2023	DIPAK KUMAR MEDHI Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA MR. D BORAH MR. T CHUTIA (R-3, R-4) SC, REVENUE
WITH				
51	WP(C)/244/2023	NIPUL DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM M ALAMGEER (R5) MR. A H M R CHOUDHURY (R5) MR. A ALAM (R5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
52	WP(C)/4544/2023 FIXED	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I. ASSTT.S.G.I.
53	WP(C)/4974/2023	RUPALI THAOSEN Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM SC, AG MR. S K MEDHI SC, A.H and V. DEPT. SC, N C HILLS SC, FINANCE
WITH				
54	WP(C)/4703/2023	NAJMA BEGUM CHOUDHURY @ NAZMA BEGUM CHOWDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, AG SC, A.H and V. DEPT. SC, N C HILLS SC, FINANCE
55	WP(C)/293/2024	ATUL TIMUNG Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM MR B GOGOI (SC, GAD)
56	WP(C)/2149/2024	MANMATH SANJAY KASHIRSAGAR Versus THE UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
57	WP(C)/3545/2024	JAMANUL WARIS TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
58	WP(C)/4127/2024	KUMUD CHANDRA KALITA Versus THE UNION OF INDIA AND ANR	DR. P AGARWAL MR. B J DAS	MR. G PEGU(CGC) DY.S.G.I.
59	WP(C)/5638/2024 FIXED	LACHIT BORAH @ LACHIT BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	MS. R B BORA SC, BTC SC, FOREST MR. GOGOI
60	WP(C)/6084/2024	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 4 ORS	MR. S P CHOUDHURY MS B DEVI	SC, OIL
61	WP(C)/62/2025	KANGKAN JYOTI MALAKAR Versus INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. P KALITA MR. I CHOUDHURY M INGTI	GA, ASSAM MR. N DEKA(R-1,2) MR. M GOGOI (R-1,2) MR. S BANIKYA(R-1,2)
62	WP(C)/99/2025 FIXED	HEMKANTA LALUNG Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA	MR. N DEKA (R-2,3) MRS. R DEVI (C.G.C) MR. M GOGOI (R-2,3) MR. S BANIKYA (R-2,3) DY.S.G.I.

BAIL HEARING

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
16)	MR S SARMA	27-02-2025	To	15-03-2025
17)	MR. N ANAND	03-03-2025	To	06-03-2025
18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./546/2025	AKHTAR HUSSIAN @ CHINTU ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
2	Bail Appln./558/2025	BASUDEV DAS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
3	Bail Appln./559/2025	WAHEDUL KARIM Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
4	Bail Appln./560/2025	RAJESH TIMUNG Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
5	Bail Appln./561/2025	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
6	Bail Appln./568/2025 B/O	MD EKHASUR RAHMAN @ PAPU RAHMAN @ EKHLASUR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
7	Bail Appln./569/2025	MD AHMAD ALI AND 3 ORS. Versus THE STATE OF ASSAM	MRS. K K CHOUDHURY	PP, ASSAM
8	Bail Appln./573/2025	AMIR ALI AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
9	Bail Appln./574/2025	PRASENJIT KAR Versus THE STATE OF ASSAM	MS. R S SADIAL MR. M L PANDIA MR. M R SODIAL	PP, ASSAM
10	Bail Appln./575/2025	DEBASISH DAS Versus THE STATE OF ASSAM	MR. S BISWAS MS D DEVI MS. S NATH MR. D MAZUMDAR	PP, ASSAM

11	Bail Appln./585/2025	ROUSHAN BASFOR @ PREM BASFOR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
MOTION				
12	Crl.Pet./187/2025 FIXED	SRI PANKAJ BORGHAIN Versus THE STATE OF ASSAM AND ANR.	MR H P GUWALA MR. A BORO	PP, ASSAM
13	AB/278/2025 WITH OFFICE NOTE, FIXED	KAMAL DEKA Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	MOTIUR RAHMAN (FOR INFORMANT) MR. M RAHMAN (FOR INFORMANT) PP, ASSAM
14	AB/310/2025 FIXED	KANGKAN KAUSHIK KASHYAP Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
15	AB/394/2025 FIXED	RAKESH BORDOLOI Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM
16	AB/472/2025	JAINAL ABIDIN Versus THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
17	AB/473/2025	CHINMOY DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS. P TALUKDAR MS. R SULTANA	PP, ASSAM
18	AB/475/2025	PRANJAL DAS ALIAS KRISHNA DAS AND ANR Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
19	AB/479/2025	SRI WAHED ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL	PP, ASSAM
20	AB/484/2025	EMRAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
21	AB/485/2025	ZADID HUSSAIN Versus THE STATE OF ASSAM	A I AHMED MS B DEVI MR P SAH MR A I AHMED	PP, ASSAM
22	AB/487/2025	BIJOY RAJBONGSHI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. U SARMA K. KALITA MR. TANUZ KASHYAP	PP, ASSAM
23	AB/488/2025	MAZIBUR RAHMAN AND ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR P TALUKDAR	PP, ASSAM
24	AB/489/2025	LUTFOR ALI Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
25	AB/491/2025	MAFIDA KHATUN @ MAHIDA BEGUM AND 18 ORS. Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM
ADMISSION				
26	Crl.Pet./613/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	TULSI RAM AGARWAL @ TULSHIRAM AGARWAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. K P MAHESWARI(R-2) PP, ASSAM MR. DIVYANSH RATHI (R-2)

27	Crl.Pet./944/2024 FIXED	TAPAN SAHA Versus THE STATE OF ASSAM AND ANR	MR. P BHOWMICK MR. D THAOSEN MR J LOTHAS	MR. M K DAS (R-2) MS. B CHETRY (R-2) S J DUTTA (R-2) PP, ASSAM
28	Crl.Rev.P./58/2025 B/O	SRI LOKNATH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MD. M S ALI	
	WITH I.A.(Crl.)/152/2025 in Crl.Rev.P./58/2025	SRI LOKNATH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR		
29	Crl.A./70/2025	PRAMOD NAMASUDRA Versus THE STAE OF ASSAM	MR. S C BISWAS MR P KATAKI MS. U NANDA MR. P S BISWAS MR. A K DAS	PP, ASSAM
	WITH I.A.(Crl.)/174/2025 in Crl.A./70/2025	PRAMOD NAMASUDRA Versus THE STATE OF ASSAM	MR. S C BISWAS MR P KATAKI MS. U NANDA MR. P S BISWAS MR. A K DAS	PP, ASSAM
30	Crl.A./72/2025	LALMOHAN PASHI @ SANJU PASI AND ANR Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
	WITH I.A.(Crl.)/178/2025 in Crl.A./72/2025	LALMOHAN PASHI ALIAS SANJU PASI, Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
31	Bail Appln./3785/2024 WITH CASE RECORD(SCANNED COPY)	SEKHABAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
32	Bail Appln./172/2025 FIXED	MUNU BAIDYA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
33	Bail Appln./271/2025 FIXED	RINGKANG NARZARY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
	WITH AB/272/2025	PRANJAL BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
35	Bail Appln./373/2025 FIXED	BIKASH DAS ALIAS BINAS DAS Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	PP, ASSAM
36	Bail Appln./396/2025 FIXED	DULAL SHEIKH Versus THE STATE OF ASSAM	MR. M ALI H R KHAN MD. ANARUL ISLAM	PP, ASSAM
	WITH AB/336/2025	JAHIRUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. M ALI H R KHAN MD. ANARUL ISLAM	PP, ASSAM
38	Bail Appln./400/2025 FIXED	RICHARD BASUMATARY Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM

BAIL HEARING

39	AB/1349/2024 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. J AHMED MR. A CHAUDHURY MR. P K DAS MR. D BORA MS A HUSSAIN MR. N MAHAJAN R BEGUM H G DAISY	PP, ASSAM
40	AB/1564/2024 FIXED	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
41	AB/3276/2024 FIXED	JABIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	MR H A AHMED (INFORMANT) PP, ASSAM
42	AB/3401/2024 FIXED	SRI KUKHESWAR BORO Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
43	AB/22/2025 FIXED	SHRI MIRLONG BEY Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
44	AB/142/2025 FIXED	ABDUL SAFI @ ABDUL SOFIK Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
45	AB/179/2025 FIXED	SAHAR ALI Versus THE STATE OF ASSAM	MR. M M ZAMAN	PP, ASSAM
	WITH			
46	AB/74/2025	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
47	AB/211/2025 FIXED	MD NUR HUSSAIN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
48	AB/215/2025 FIXED	AMIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
49	AB/218/2025 FIXED	NUR KHATUN NESSA AND 3 ORS. Versus THE STATE OF ASSAM	MR S A BARBHUYAN TAWHID LASKAR A BORBHUYAN	MR. J ABBAS (FOR INFORMANT) A M AHMED (FOR INFORMANT) PP, ASSAM
50	AB/242/2025 FIXED	DHRUBA JYOTI DAS Versus THE STATAE OF ASSAM	MR. D BARUAH MS S K GUPTA	PP, ASSAM
	WITH			
51	AB/245/2025	NISANT AANAND Versus THE STATE OF ASSAM	MR. D BARUAH MS S K GUPTA	PP, ASSAM
	WITH			
52	AB/324/2025	HITESH RAY Versus THE STATE OF ASSAM	MR. R B GOHAIN	PP, ASSAM
53	AB/377/2025 FIXED	DR ASWINI KUMAR KALITA @ DR ASHWINI KALITA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
ORDERS				
54	I.A.(CrI.)/537/2020 AB 4412/2019(D/O) in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
55	I.A.(CrI.)/1057/2023 WITH LCR 3 FILES, B/O in CrI.A./402/2023	MD. SURUJ ALI Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM

	WITH CrI.A./402/2023	MD. SURUJ ALI Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
56	CrI.A./421/2024 WITH LCR 6 FILES, B/O	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR. K H SAIKIA	PP, ASSAM
57	CrI.Rev.P./498/2024	TANMOY NATH AND 3 ORS. Versus SUNITA ADHIKARY	MR. R J DAS MRS S SAIKIA	
58	I.A.(CrI.)/692/2024 WITH LCR 3 FILES in CrI.A./233/2024 WITH CrI.A./233/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
59	I.A.(CrI.)/161/2025 WITH LCR 3 FILES, FIXED in CrI.A./34/2023 WITH CrI.A./34/2023	ABDUL MOTLEB Versus THE STATE OF ASSAM AND ANR	IMRAN UDDIN CHOWDHURY	PP, ASSAM
		ABDUL MOTLEB Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A K BHUYAN MS. N CHOUDHURY MR. A AHMED MR. M BORAH MR. A KHOUND MS B BORA MR. I U CHOWDHURY MR A TALUKDAR MR R SONOWAL	MR. K K DUTTA (R-2) MS B CHOUDHURY (R-2) PP, ASSAM

HEARING

60	I.A.(CrI.)/287/2023 WITH LCR 3 FILES, OFFICE NOTE, FIXED in CrI.A./118/2023 WITH CrI.A./118/2023	SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
		SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR D KALITA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
16)	MR S SARMA	27-02-2025	To	15-03-2025
17)	MR. N ANAND	03-03-2025	To	06-03-2025

18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/424/2017 FIXED	NABAMI CHETIA Versus PRITAM SAIKIA and ORS	MR.A K MAHESWARI	MR S M T CHISTIE(R-3,4) MR. R MAZUMDAR(R-3,4) MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-2,4,3)(R-1)
2	Cont.Cas(C)/136/2018	ABDUR ROSHID Versus PREETOM SAIKIA, I.A.S.	G UDDIN MS. P A TALUKDAR	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MRS. R BORAH MS. N PHUKAN
3	Cont.Cas(C)/233/2019	PRANAB KR. SANDILYA AND ANR. Versus PREETAM SAIKIA, IAS	MR. A DEKA	MR. D SAIKIA MR. D MOZUMDER MR S M T CHISTIE MR. S P BHATTACHARJEE MR. P BORAH MS. N M SARMA
4	Cont.Cas(C)/484/2019	NAREN PRASAD SARMA Versus MR. DIPAK MAJUMDAR AND ANR.	MR. S BORTHAKUR MR. P K BORAH MR. D GOGOI	MR. K GOGOI
5	Cont.Cas(C)/313/2020	PRIYANKA PRONAMI MOHAN Versus PREETOM SAIKIA AND ANR.	MR. R SARMA MS. P BARMAN	MR. R MAZUMDAR MR B KAUSHIK
6	Cont.Cas(C)/321/2020	KANCHAN KUMAR ROY Versus PREETOM SAIKIA, IAS AND 2 ORS	MR. J DEKA	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR S M T CHISTIE MR. S BORA, SC BTC MR. P K BORAH MR. P K BORAH MR. B GOGOI, SC FINANCE MS. N PHUKAN MR B KAUSHIK (R1) MR B KAUSHIK (R1)
7	Cont.Cas(C)/328/2020	DIPANJALI DEKA Versus PREETOM SAIKIA AND 3 ORS.	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA (R1, R2) MR S NEOGI (R1) MR S M T CHISTIE (R1, R2) MR. K K DUTTA (R2)

8	Cont.Cas(C)/347/2020	ADITYA BIHAR KANDOLI Versus PREETOM SAIKIA AND 3 ORS.	MR. P J SAIKIA	MR. D SAIKIA MR. B GOGOI MR. K GOGOI MR A CHALIHA
9	Cont.Cas(C)/366/2020 FIXED	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
	WITH			
10	Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.
11	Cont.Cas(C)/397/2020	MANU RAM DAS Versus PRITAM SAIKIA AND ORS.	MR R S CHAUHAN	MR. D SAIKIA MR S M T CHISTIE
12	Cont.Cas(C)/400/2020	SANAT KR. SARMA Versus PREETOM SAIKIA AND ANR.	MR. MD S HOQUE MR. M DEKA	MR S M T CHISTIE MR S M T CHISTIE MS. N PHUKAN SC, SEC. EDU.
13	Cont.Cas(C)/459/2020	SUNIL KR. GOGOI AND 40 ORS Versus PRITOM SAIKIA AND ANR	MR A R BHUYAN MR. M A I HUSSAIN	MR. K GOGOI
14	Cont.Cas(C)/50/2021 FIXED	KUSUM KALITA Versus AMAR JYOTI BARMAN, ACS AND ANR.	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. S BORA
	WITH			
15	WP(C)/403/2017	SMT. KUSUM KALITA Versus THE STATE OF ASSAM and 4 ORS.	MR.P KATAKI MRM HALOI	SC, EDUCATION
16	Cont.Cas(C)/232/2021	ON THE DEATH OF NURUL ISLAM MAZUMDAR HIS LEGAL HEIR AND 12 ORS Versus DR. BIJAYA CHOUDHURY	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. R MAZUMDAR MR. P K BORAH
17	Cont.Cas(C)/238/2021	SUPARNA DUTTA Versus P JIDUNG	MR. N H MAZARBHUIYAN MR. M H SAIKIA	
18	Cont.Cas(C)/413/2021	JURIJYOTI SAIKIA @ JURIJYOTI SAIKIA HAZARIKA Versus PREETOM SAIKIA, IAS AND 2 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. P K BORAH (R-2)
19	Cont.Cas(C)/415/2021	TAJ UDDIN LASKAR Versus SANJIB KUMAR BHUYAN	MR. L R MAZUMDER MR. A Z AHMED	SC, ELEM. EDU MR B KAUSHIK
20	Cont.Cas(C)/676/2023 FIXED	ABDUL KADER MIAH Versus NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-5) MR S M T CHISTIE (R-5) MR. B GOGOI (R-4) MR B DEURI (r-3) MR P NAYAK (R-4) MS K DAS(R-2) MR A CHALIHA (R-4)
21	Cont.Cas(C)/239/2024 FIXED	ARUP KUMAR ROY Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR S M T CHISTIE
22	Cont.Cas(C)/407/2024 FIXED	NASIR UDDIN Versus NARAYANA KONWAR	MR. M KHAN MS J AKTAR K MAINUDDIN	MR B KAUSHIK
23	Cont.Cas(C)/549/2024 FIXED	SMTI. K DEVI AND 26 ORS. Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR. D SAIKIA MR. S BORA
	WITH			
24	Cont.Cas(C)/376/2024	KARRI BABU RAO AND ANR Versus MEGHA NIDHI DAHAL	MR A DASGUPTA MS B DAS	MR. D SAIKIA MR. S BORA MR. S BORA SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
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25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/6/2025	RAKHI SINGHA ALIAS RAKHI SINHA NATH Versus SATYAJIT NATH	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
2	CRP/25/2025	THE UNION OF INDIA AND 2 ORS Versus BANJIT KUMAR	MR. K GOGOI	
3	CRP(IO)/52/2025 CAVT. NO.115320/24,N FIXED	BORODA INGTI @ MIKIR AND ANR Versus MRS JOYMATI BALA INGTI AND 3 ORS.	MR. G C BORAH	MR. R ALI (FOR CAVEATOR)
4	CRP(IO)/63/2025	AKABBAR ALI AND ANR Versus MD DARBESH ALI	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
5	CRP(IO)/64/2025	SMT. BHABANI SINGHA Versus BAGENDRA SINGHA AND 2 ORS	MR. S K GHOSH MS F AHMED	
6	CRP(IO)/65/2025	TAPAN SAHA Versus SMTI GAYATRI SAHA	MR D KALITA MR. P BHOWMICK	
7	CRP(IO)/68/2025	SRI SANDEEP AGARWALLA Versus M/S RAMSHAI BHURAMAL	MR. S J SARMAH MR. R J DAS	
8	Cont.Cas(C)/108/2025	SANJAY KUMAR JALAN Versus SURESH KUMAR JALAN	MR. S ISLAM MR A HAWARI A R MONDAL	
9	WP(C)/1097/2025	MITRA CHAKRABORTY (KANU) Versus THE STATE OF ASSAM AND 15 ORS.	MR. N BARUAH MR. R J DAS	GA, ASSAM SC, GHC
10	WP(C)/1118/2025	KAMALESWAR BANIA Versus THE STATE OF ASSAM	MD. A HASSAN	SC, AG (A AND E) GA, ASSAM SC, GHC SC, FINANCE

ADMISSION

11	WP(C)/1792/2024 (AT 2:00 PM), PART-HEARD, FIXED	PROBIN BORA Versus UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHDC
	WITH I.A.(Civil)/2276/2024 in WP(C)/1792/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus PROBIN BORA AND 7 ORS	MR. C BORUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) SC, NHDC MR. K MOHAMMAD
12	WP(C)/2639/2014 FIXED	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR Z MUKIT MR. A SATTAR MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MS N BEGUM MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. H SARMA (GA, ASSAM) MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5) MS N BORDOLOI
	WITH I.A.(Civil)/3063/2022 in WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
13	Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
	WITH WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	CRP(IO)/15/2022 WITH LCR, FIXED	HATEM ALI AND 3 ORS. Versus ATAB ALI	MR. S P ROY MS S DAS MR M DEB	MR. M DUTTA MR. N UDDIN MR S K CHHETRY
16	FAO/48/2023 WITH LCR	MICHAEL DAIMARI Versus ISAC SEBASTIAN DAIMARI .	MR S CHAUHAN MR. N HAQUE MR. A R SHOME MR. A K AZAD MR M HUSSAIN	MR. N ALAM MR K JAIN
17	CRP/75/2024	NAVEEN KHANNA Versus NABASHREE MUDOI AND ANR	MR. D SARAF MR. S S GUPTA	MR H DAS (R-1) MR. B C DEKA (R-1) MR. DITUL DAS (R-1)
	WITH I.A.(Civil)/2106/2024 in CRP/75/2024	NAVEEN KHANNA Versus NABASHREE MUDOI AND ANR	MR. D SARAF MR. S S GUPTA	

18	MACApp./379/2024	ORIENTAL INSURANCE CO. LTD Versus SMT SARASWATI BANIK @ DEY and 4 ORS	MR S DUTTA MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA(R- 1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
	WITH I.A.(Civil)/2272/2024 in MACApp./379/2024	ORIENTAL INSURANCE CO. LTD Versus SMT SARASWATI BANIK @ DEY and 4 ORS	MR S DUTTA MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA(R- 1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
19	MACApp./565/2024	KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. DITUL DAS MR. B J TALUKDAR	
20	Test.App./3/2025	BIBEK KEOT Versus MUNU BORA @ MUNU DAS AND 5 ORS	MR. P SUNDI	
21	MFA/6/2025	ARPANA BARUAH AND ORS Versus THE UNION OF INDIA	MS J KALITA MS J BEZBARUAH MR N C K HAZARIKA MR N C K HAZARIKA	
22	MFA/7/2025	NATIONAL INSURANCE COMPANY LTD. Versus SWRANG BRAHMA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/584/2025 in MFA/7/2025	NATIONAL INSURANCE COMPANY LTD Versus SWRANG BRAHMA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
23	MACApp./58/2025	ABUL KALAM Versus NASIRUDDIN AHMED AND ORS	MR. R GOSWAMI DEEPSHIKHA KALITA	
24	MACApp./59/2025	SRI MUKUL GOGOI Versus M/S ORIENTAL INSURANCE CO. LTD. AND ANR	MR. S SINGH MR. A BHATTACHARYYA	
25	MACApp./60/2025	THE NEW INDIA ASSURANCE CO. LTD. Versus GUNA KANTA BARUAH	MRS B ACHARYA MR. A ACHARYA	
	WITH I.A.(Civil)/578/2025 in MACApp./60/2025	THE NEW INDIA ASSURANCE CO. LTD. Versus GUNA KANTA BARUAH	MRS B ACHARYA MR. A ACHARYA MR. A ACHARYA	
26	MACApp./61/2025	M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus KARIBJAN BEGUM AND 5 ORS	MR. A BHATTACHARYYA	
	WITH I.A.(Civil)/586/2025 in MACApp./61/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus KARIBJAN BEGUM AND ORS	MR. A BHATTACHARYYA	
27	MACApp./62/2025	MAGMA HDI GENERAL INSURANCE CO. LTD. Versus ABDUL RAHMAN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/593/2025 in MACApp./62/2025	MAGMA HDI GENERAL INSURANCE CO. LTD. Versus ABDUL RAHMAN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

FOR HEARING U/O XLI RULE II C.P.C.

28	RSA/5/2025 FIXED	NARENDRA NATH SARMA AND 6 ORS Versus NAGEN CHOUDHURY AND ORS	S ALI MR. S D PURKAYASTHA MR S P DAS MR. N DAS MR. A IKBAL MS S.S.BORA MS C BORA	
	WITH I.A.(Civil)/165/2025 in RSA/5/2025	NARENDRA NATH SARMA AND 6 ORS Versus NAGEN CHOUDHURY AND ORS	S ALI MR. S D PURKAYASTHA MR S P DAS MR. N DAS MR. A IKBAL MS S.S.BORA MS C BORA	
29	RSA/9/2025 FIXED	RUP KUMAR BARMAN AND 3 ORS Versus RAJIB BARMAN AND 5 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	
30	RSA/19/2025 CAVT. NO.11822/024,	BHAGAWAN DAS Versus DEBAJYOTI SAIKIA AND ANR	MR. K N CHOUDHURY MR. A DHAR MISS. R R KAKATI N GAUTAM	MR. R K BHUYAN FOR CAVEATOR
	WITH I.A.(Civil)/558/2025 in RSA/19/2025	BHAGAWAN DAS Versus DEBAJYOTI SAIKIA AND ANR	MR. K N CHOUDHURY MR. A DHAR MISS. R R KAKATI N GAUTAM	MR. R K BHUYAN FOR CAVEATOR
31	RSA/20/2025	ON DEATH OF PROBIN CH PHUKAN HIS LEGAL HEIRS NILIMA PHUKAN AND ORS Versus SIVASAGAR VIDYAPITH M E SCHOOL	MR. A R SHOME MR A J GHOSH MR N ALAM	
	WITH I.A.(Civil)/574/2025 in RSA/20/2025	ON DEATH OF PROBIN CH PHUKAN HIS LEGAL HEIRS NILIMA PHUKAN AND ORS Versus SIVASAGAR VIDYAPITH M E SCHOOL	MR. A R SHOME MR A J GHOSH MR N ALAM	
ORDERS				
32	RSA/126/2010 WITH LCR	ABDUL KARIM Versus SMTI. NIROJ PROBHA DAS and ORS	MR.A M MAZUMDAR MR.A K TALUKDAR MR.F K R AHMED MR.A ALI MD.S ISLAM	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA
33	RSA/167/2017 WITH LCR, B/O	ON THE DEATH OF BASIRON NESSA HER LEGAL HEIRS HAJI SHAHEB ALI MOLLAH @ HAZI SAHEB ALI and 6 ORS Versus ON THE DEATH OF ABDUL HAMID HIS LEGAL HEIRS KAITORY KHATUN BEWA @ KAITORY KHATUN and ORS	MS.R CHOUDHURY MS.A BEGUM MS.S S ZIA	MR.M DAS MR.B D DEKA
34	RSA/30/2019 WITH LCR, FIXED	MUSST NEHARUN NESSA AND 8 ORS Versus MD MAJIR UDDIN AND 7 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A C SARMA MR G BHARADWAJ
35	SAO/4/2023 CAVT. NO.07042/023, WITH LCR	SHRI PRADIP AGARWALLA Versus SMTI VEENA DEVI AGARWALA	MR G SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. U GOSWAMI MR. R C SANCHETI	MR. A SATTAR FOR CAVEATOR
36	CRP(IO)/275/2023	NUR ISLAM AND 14 ORS Versus MAYURI KHATUN @ MAYURI BIBI AND ORS.	MR. J AHMED R BEGUM H G DAISY MR N ZAMAN MRS. S KALITA	MR P C GOSWAMI (r-1) MR G BHARADWAJ (r-1) MR N BRAHMA (r-1)
37	CRP(IO)/320/2024 WITH LCR	MD. MAJNUR ALI Versus ANAMIKA KALITA AND ANR	MR. N N JHA MR. M UDDIN MS M SAHOO	MR. A C SARMA (R-1,2) MR G BHARADWAJ(R-1,2) MR B DEORI(R-1,2)

38	CRP(IO)/477/2024 B/O	MD. TOUSIF HUSSAIN REZA Versus AAFSHEEN AL ISLAM	MD. I HUSSAIN	
39	CRP(IO)/507/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus AJIJUL ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
40	CRP(IO)/508/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus SURYANECHA BIBI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
41	CRP(IO)/509/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus ABJAL ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
42	CRP(IO)/510/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus REKAT ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
43	CRP(IO)/511/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus MAMONI BEGUM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
44	CRP(IO)/512/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus MAMIR ALI ANMD ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
45	CRP(IO)/514/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus RABIYA BEGUM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
46	CRP(IO)/516/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus JAHIRUL ISLAM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
47	CRP(IO)/517/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus NUR HUSSAIN	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
48	CRP(IO)/519/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus AMINUL HUSSAIN AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
49	I.A.(Civil)/160/2025 FIXED in Mat.App./917/2025 WITH Mat.App./917/2025 (Filing Number) WITH I.A.(Civil)/918/2025 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. K KAKOTI MR N PATIRI MS B LASKAR MR. KAUSTUVMANI KAKOTI MR. KAUSTUVMANI KAKOTI	
HEARING				
50	RSA/255/2010 WITH LCR, FIXED	RAMA RANJAN CHANDA Versus SUDIP DEY and 5 ORS	MS.G DEKA MS.P CHAKRABORTY	MR.G N SAHEWALLA MR.MD ASLAM MR.U DUTTA MSK KALITA

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
16)	MR S SARMA	27-02-2025	To	15-03-2025
17)	MR. N ANAND	03-03-2025	To	06-03-2025
18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 4:15 PM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	RFA/61/2015	DEVENDRA KUMAR SETHIA Versus INTERGLOBE AVIATION LTD. and 4 ORS,	MR.P DAS MR.H MAURYA MS.L SRIVASTAV	
BAIL HEARING (BA)				
2	Bail Appln./3929/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	BIJOY DAS Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
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19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025

22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-II AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1100/2025	DIL KUMAR PRADHAN AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. U NANDA MS A BORAH A DEY MR. A K DAS	GA, ASSAM SC, PWD
2	WP(C)/1110/2025	NARENDRA BORAH Versus THE STATE OF ASSAM	MR. P TALUKDAR	SC, P H E
3	WP(C)/1111/2025	SUNANDA BADYAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R K TALUKDAR SRI M. SARMA MS TINLUNG	GA, ASSAM SC, REVENUE
4	WP(C)/1112/2025	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 7 ORS	MR. T BARUAH MR. K BORUAH MR. M ALAM MS. P BORAH	GA, ASSAM
5	WP(C)/1120/2025	BISHRAM GOUR AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MR. L SOREN	GA, ASSAM SC, REVENUE
6	WP(C)/1123/2025	SUBHASH CHANDRA PODDAR Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN MS K PAME T PABIN MS. N SULTANA	GA, ASSAM
7	WP(C)/1131/2025	UNION OF INDIA AND 15 ORS. Versus MR K K SHANMUGHAN AND 14 ORS	MRS. A GAYAN	
8	WP(C)/1135/2025	JOSEPH MURAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA A DEY MR. A K DAS MS. S. CHANDA	GA, ASSAM SC, PWD
9	WP(C)/1143/2025	DIPAK RAY Versus THE STATE OF ASSAM AND 3 ORS	MRS R BEGUM MS. S B CHOUDHURY	GA, ASSAM SC, REVENUE

10	WP(C)/1144/2025	RAMISHA BEGUM Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH H THAKURIYA J M BAISHYA	GA, ASSAM SC, BTC
11	WP(C)/1147/2025	DIBAKAR BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MR. P S BISWAS MS A BORAH MR. A K DAS MS. S. CHANDA	GA, ASSAM SC, PWD SC, REVENUE
12	WP(C)/1150/2025	REBU RANI SARKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. U NANDA MR. A K DAS MS. S. CHANDA	GA, ASSAM SC, PWD
13	WP(C)/1152/2025	PURANJAY CHANDRA GOPE AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. U NANDA MR. A K DAS MS. S. CHANDA	GA, ASSAM SC, PWD
14	WP(C)/1156/2025	DIPOK BISWAS AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S A AHMED MR S AHMED MR. F A AHMED A. KHANAM	SC, P AND R.D. GA, ASSAM SC, ASEC
15	WP(C)/1158/2025	Md Jainal Ali Versus THE STATE OF ASSAM	MS. B D SARMAH H THAKURIYA J M BAISHYA	GA, ASSAM SC, BTC
16	WP(C)/1161/2025	MST. ALEMAN NESA AND ANR Versus STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM SC, REVENUE SC, PWD
17	WP(C)/1167/2025	RICHIE BORAH AND ANR Versus THE STATE OF ASSAM AND 14 ORS.	MR R K MOUR MR P DAS MS N BARUAH BEAUTY BARO	GA, ASSAM SC, PWD
18	WP(C)/1168/2025	SRI PRAFULL A MAZUMDAR, Versus THE STATE OF ASSAM AND ORS	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS. J SARMA	GA, ASSAM SC, REVENUE
19	WP(C)/1171/2025	SRI TAPAN TIMUNG Versus THE KARBI ANGLONG AUTONMOUS COUNCIL (KAAC)	MR. K GOGOI MS. P BORAH	SC, K A A C
20	WP(C)/1172/2025	HUMAYUN ROSHID CHOUDHURY AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	SC, PWD ROAD GA, ASSAM
21	WP(C)/1173/2025	SOMA BANERJEE Versus THE STATE OF ASSAM AND ORS	MR SAURADEEP DEY MR. D RAJKHOWA	SC, FINANCE
ADMISSION				
22	WP(C)/3606/2022 PART-HEARD, FIXED	UMESH CH BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN MS. J BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, PWD
23	WP(C)/4205/2024 PART-HEARD, FIXED	JAYANTA NEOG AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
WITH				
24	WP(C)/1683/2024	KALYAN BORUAH AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
WITH				
	I.A.(Civil)/310/2025 in WP(C)/1683/2024	SMTI MALABIKA GOGOI Versus KALYAN BORUAH AND 12 ORS	MR PARAM HANGKHA KONWAR	SC, SEC. EDU.

25	WITH WP(C)/2136/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
26	WITH WP(C)/2653/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
27	WITH WP(C)/3917/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
28	WP(C)/5523/2015	SURJU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
29	WITH WP(C)/8645/2018	SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) MRS. D DAS BARMAN (GA, ASSAM, R- 6) MS. A BORA (SC, HEALTH DEPARTMENT, R-1 TO 4) SC, NHM SC, HEALTH
30	WP(C)/395/2016	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS	MR.H BURAGOHAH SC, PWD (ROADS)
31	WP(C)/4703/2017	DHANANJOY SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI
32	WP(C)/5592/2017 FIXED	ABHIJIT KUMAR ROY @ ABHIJIT ROY Versus THE STATE OF ASSAM and 9 ORS.	MRS. M D CHOWDHURY MR. A K PAUL MR. S SINHA MR. M DASGUPTA PETITIONER IN PERSON	GA, ASSAM MR. S SARMA MR. S P BHATTACHARJEE (SC, ELEMENTARY EDUCATION) SC, N C T E SC, AHSEC SC, SSA
33	WP(C)/6445/2017 FIXED	DR. BHASKARJYOTI SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR. M K CHOUDHURY MS. N SHYAMAL MR.S K MEDHI MR. U K NAIR MR.A DAS MR. A CHETRY MR.S DUTTA MR. M P SARMA MR. M SARMA MR.S G BHATTACHARJEE MS. P BORGHOAH	MR. K N CHOUDHURY (R-3) MR A UPADHYAY (R-3) MS.K JAIN(R- 2,3&4) SC, HIGHER EDUCATION MR.P UPADHYAY(R- 2,3&4)
	WITH I.A.(Civil)/2368/2018 in WP(C)/6445/2017	ANUNDORAM BOROAH INSTITUTE OF LANGUAGE, ART AND CULTURE AND 2 ORS Versus DR. BHASKARJYOTI SARMA AND ANR	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. S K MEDHI MR. A DAS SC, EDU
34	WP(C)/666/2019 CAVT. NO.0014/2019 WITH CAVT. 14/19	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN

35	WP(C)/4153/2020 FIXED	PAHARTAL LP SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. R ALI MR GIAS MR M Z SHAH MS M DAS	SC, ELEM. EDU GA, ASSAM MR. J I BORBHUIYA (R-11) MS F BEGUM (R-11) Mukesh Sharma (R-10) MR. L MOHAN (R-11) MRS. K H CHOUDHURY (R-11) MR S PAUL (R-11) SC, SSA
36	WP(C)/8041/2022	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
37	WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	WITH I.A.(Civil)/406/2024 in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
38	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
39	WP(C)/7287/2023	NAGESWAR BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. S DAS MD A S AHMED	GA, ASSAM MS. P R MAHANTA (R-1)
40	WP(C)/59/2024	DEBA KONWAR AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, REVENUE SC, PWD
41	WP(C)/91/2024	INDIAN OIL CORP LTD (MARKETING DIV) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
42	WP(C)/92/2024	INDIAN OIL CORP LTD (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
43	WP(C)/514/2024	MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA	GA, ASSAM SC, REVENUE
44	WP(C)/967/2024 CAVT. NO.01232/024,	MD. JAHANUDDIN AND ORS Versus THE STATE OF ASSAM AND ORS	MR M H AHMED M R CHOUDHURY I AMIN	GA, ASSAM MR. M KHAN FOR CAVEATOR
45	WP(C)/4099/2024 B/O	BISTURAM DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, SEC. EDU.
46	WP(C)/6079/2024 FIXED	ANU BALA SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY MD. MEMON AHMED	SC, ELEM. EDU GA, ASSAM SC, TREASURY
47	WP(C)/131/2025 B/O	JAKIR HUSSAIN AND 9 OTHRS Versus THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.

48	WP(C)/813/2025 B/O	ABDUL BATEN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED M AHMED R KHA	SC, ELEM. EDU GA, ASSAM
ORDERS				
49	Cont.Cas(C)/544/2024	SITHI SUKLABAIDYA @ SITHI RANI SUKLABAIDYA Versus NISARG HIVARE AND ANR	MR. M DUTTA MS S DEV	MR. D NATH (R-1) O ASSUMI(R-1)
50	Cont.Cas(C)/702/2024	MRS. MASUDA KHATUN Versus GYANENDRA DEV TRIPATHI, IAS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	MR. R BORPUJARI(R-1) MS G HAZARIKA(R-1)
51	WP(C)/4378/2024 FIXED	PIJUS KANTI DE Versus THE SECRETARY AND 11 ORS	MR D SENAPATI MR. S ROY MR. M H LASKAR MS. S KATAKEY	MR. S P CHOUDHURY (R-12) MS B DEVI(R-12) MS. M BORA(R-12) DY.S.G.I.
52	WP(C)/54/2025 FIXED	SMTI. JYOTIKA TERON AND 3 ORS. Versus RATUL BAISHYA AND 14 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH	MR H K DAS SC, GHC
53	I.A.(Civil)/304/2025 IN WP(C)/7777/2022(D/O) in WP(C)/7777/2022	JAY CHARAN DEKA Versus THE UNION OF INDIA AND ORS	MR D DEKA	SC, AG (A AND E) MR. K GOGOI MR. C K S BARUAH DY.S.G.I. SC, WATER RESOURCE
54	I.A.(Civil)/332/2025 in WP(C)/5116/2023	DR JUTITARA DAS Versus THE FAMILY COURT KAMRUP METRO AND ANR	MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR. A BHATTACHARYA (r-2) MR H K DAS MR. A BHATTACHARJEE (r-2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
	WITH WP(C)/5116/2023	SMTI. (DR) JUTITARA DAS Versus THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS MR. A BHATTACHARYA (r-2) MR. A BHATTACHARJEE (r-2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
	WITH I.A.(Civil)/3240/2024 in WP(C)/5116/2023	SMTI. (DR) JUTITARA DAS Versus THE FAMILY COURT,	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS
55	WP(C)/493/2025 FIXED	MD. ABDUL MALEK Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MS R BEGUM	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
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7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
16)	MR S SARMA	27-02-2025	To	15-03-2025
17)	MR. N ANAND	03-03-2025	To	06-03-2025
18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 4:05 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./510/2025	MANIK SINGHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	Bail Appln./527/2025	ABDUL KADIR LASKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./545/2025	KHARKA BAHADUR BORDEWA AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
ADMISSION				
4	CRP(IO)/29/2022	BIDHAN PAUL AND 2 ORS Versus JAGADISH PAUL AND 2 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR F U BARBHUIYA MR F U BARBHUIYA MS S DAS (r-1,2) MS S DAS (r-1,2)
5	CRP(IO)/311/2022	UJJAL KUMAR NATH Versus CHITRA LAHKAR AND 2 ORS	MR. SURAJIT DAS MR. P P DAS MR. A R SHOME MR B PUSHILAL MR A HALOI	MR. M KASHYAP (r-1,2,3)
6	I.A.(Civil)/395/2024 in RSA/42/2012 (D/O), FIXED in Review.Pet./492/2024 WITH Review.Pet./492/2024 (Filing Number)	MADHAV CH. DAS Versus SANJOY GOGOI AND ORS MADHAV CH. DAS Versus SANJOY GOGOI AND ORS H	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED MR. ANANTA RAM MEDHI	MR U DAS(R-2) MR B SINHA(R-2) MR. S SAIKIA(R-2)
7	WITH CRP/69/2022	MADHAV CH DAS Versus ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS	MR. A R MEDHI MS J KUMARI MS. K MEDHI	MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4)

8	MACApp./422/2024	BHANAMAI BORAH AND 4 ORS. Versus N.E. PARIVAHAN AND 2 ORS. E	MR. A ACHARYA MS. M DEVI MR. D BANIA	MR. K K BHATTA(R-3)
9	MACApp./538/2024	KAMINI RAY AND ORS Versus THE MANAGER (LEGAL CLAIMS) AND ORS	MR. DITUL DAS MS TINLUNG	
10	MACApp./654/2024	UNITED INDIA INSURANCE COMPANY LTD Versus PARBATI DEVI AND 4 ORS (A)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. M KECHII MR. P BORDOLOI
11	MACApp./658/2024	LIBERTY GENERAL INSURANCE LTD Versus SUMITRA DAS AND 5 ORS	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/4087/2024 in MACApp./658/2024	LIBERTY GENERAL INSURANCE LTD Versus SUMITRA DAS AND 5 ORS	MR T KALITA MR. A KAKATI	
12	RFA/5/2025	The State Of Assam And 3 Ors Versus Pradip Kumar Das	MS M DAS MR. P SAIKIA	
	WITH I.A.(Civil)/525/2025 in RFA/5/2025	The State Of Assam And Ors Versus Pradip Kumar Das	MS M DAS MR. P SAIKIA	
13	RFA/9/2025	MS NUMALIGARH REFINERY LIMITED Versus SHRI JITUMONI SAIKIA	MR. N DEKA MR. M GOGOI	
	WITH I.A.(Civil)/576/2025 in RFA/9/2025	MS NUMILIGARH REFINERY Versus JITUMONI SAIKIA	MR. N DEKA MR. M GOGOI	
14	RFA/10/2025 CAVT. NO.004720/25,N	SRI ASHOK KUMAR GANWAL Versus SHRI AJIT KUMAR JAIN AND ORS	J SHARMA MR. P THAKURIA G. DAS ABHIJIT PATOR	MR. A SATTAR S CHOUDHURY G IMTIAZ FOR CAVEATOR
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./2748/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
16	RSA/21/2025 CAVT. NO.126020/24,N	HEM BORA ALIAS HEM BORAH Versus SRI MATHURA PRASAD TIWARI ALIAS MATHURA TIWARI	MR. R SARMA MS. D GOGOI	MR. C SARMAH FOR CAVEATOR
17	RSA/24/2025	DAYAMOYEE RAY CHALIHA AND 2 ORS Versus ANJALI DAS AND 3 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	
18	RSA/25/2025	KULA PAYENG AND ORS Versus ON THE DEATH OF NAMEH PAYENG HIS LEGAL HEIRS GANESH PAYENG AND ORS	DR. P K GOSWAMI MR A BARMAN	
	WITH I.A.(Civil)/589/2025 in RSA/25/2025	KULA PAYENG AND ORS Versus ON THE DEATH OF NAMEH PAYENG HIS LEGAL HEIRS GANESH PAYENG AND ORS	DR. P K GOSWAMI MR A BARMAN	
<u>ORDERS</u>				
19	CRP/53/2022	THE NORTH EASTERN ELECTRIC POWER CORPORATION LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR D SENAPATI MS. S. TODI MR H K SARMA	MR. S S ROY ASSTT.S.G.I.
20	CRP/60/2022 WITH LCR	MD. ALIAS Versus ON THE DEATH OF ANAT RAM TELI @ SAHU, HIS LEGAL HEIRS AND ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	MR. A R SHOME (r-3,4) MR A J GHOSH (r-3,4)

21	CRP(IO)/177/2022	SHAHAD AHMED CHOUDHURY AND 3 ORS Versus SAFIQUE AHMED CHOUDHURY AND 42 ORS	DR. B AHMED MR. N DHAR MR. N HAQUE MR K UDDIN MR. T U LASKAR	MRS R CHETRI (r-39,40) MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN
22	CRP(IO)/267/2022	DIPAK RANJAN PATGIRI Versus FARIDA YASMIN	MR. D SAHU MR. R S MISHRA MS M GOGOI	
23	I.A.(Civil)/3407/2023 FIXED in RSA/12775/2023 WITH RSA/12775/2023 (Filing Number) WITH I.A.(Civil)/3964/2024	FAZAL ALI Versus ASRAB ALI AND ORS FAZAL ALI @ FAZAL HAQUE Versus ASRAB ALI AND ORS. H FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN MR. N DHAR MR. B K SEN MR A HUSSAIN	MR. N ALAM (R-1) MR K JAIN(R-1) S A BAKHTIAR(R-1)
24	MFA/44/2024 WITH LCR, FIXED	MAHESH ENTERPRISE PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI	MRS. R DEVI DY.S.G.I.
25	I.A.(Civil)/223/2024 in MACApp./13340/2023 WITH MACApp./13340/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus ABDUL HUSSAIN AND 2 ORS. ORIENTAL INSURANCE COMPANY LTD Versus ABDUL HUSSAIN AND 2 ORS. B	MR. R C PAUL MR. R C PAUL	MR. A R AGARWALA MR ADITYA AGARWALA
26	MACApp./406/2024 WITH I.A.(Civil)/2454/2024 in MACApp./406/2024	UNITED INDIA INSURANCE CO. LTD Versus GOKUL SAWRA AND 2 ORS F UNITED INDIA INSURANCE CO. LTD Versus GOKUL SAWRA AND 2 ORS F	MR D MONDAL MR A N DAS MR D MONDAL MR A N DAS	
27	MACApp./566/2024 WITH I.A.(Civil)/3332/2024 in MACApp./566/2024	UNITED INDIA INSURANCE CO. LTD. Versus SRI DIGBIJAY MANDAL AND ORS UNITED INDIA INSURANCE CO. LTD. Versus SRI DIGBIJAY MANDAL AND ORS	MR. R GOSWAMI MS. P BORTHAKUR MR. R GOSWAMI MS. P BORTHAKUR	MR. A BARUAH (R-1,2) MR. J P MORE(R-1,2)
28	I.A.(Civil)/1329/2024 in Mat.App./62/2023 (D/O) in Mat.App./62/2023 WITH MC/31/2024	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA MR. FIRUZ KHAN MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA	MR. M R LASKAR MR N SARMA
29	I.A.(Civil)/2870/2024 CAVT. NO.06832/024, in MACApp./9573/2024 WITH MACApp./9573/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus MOFIZAN BEGUM AND 6 ORS CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus MOFIZAN BEGUM AND 6 ORS (A)	MR. A BHATTACHARYYA MR. A BHATTACHARYYA	MR A HUSSAIN (R-1,2) MR D MONDAL (R-3, R-4, R-5) MR. N I KHAN (R-1,2)

	WITH I.A.(Civil)/9577/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus MOFIZAN BEGUM AND 6 ORS (A)	MR. A BHATTACHARYYA	
30	I.A.(Civil)/3783/2024 WITH LCR in MACApp./339/2019 WITH MACApp./339/2019	MS. NISPILA O. SANGMA AND ORS. Versus ORIENTAL INSURANCE COMPANY LTD., ORIENTAL INSURANCE COMPANY LTD., Versus MS. NISPILA O. SANGMA AND 5 ORS.	MR. A MANNAF MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR MR. A MANNAF (R-1 TO 4) MR. B CHOWDHURY MR. S R ISLAM MS B KUMARI MD A S ALI (R-1 TO 4) MR. B C THAKURIA (R-1 TO 4)
31	I.A.(Civil)/3977/2024 CAVT. NO.10832/024, in MACApp./13532/2024 WITH MACApp./13532/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RAJA HAZARIKA AND 2 ORS CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RAJA HAZARIKA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI	
32	I.A.(Civil)/3/2025 WITH LCR, FIXED in MACApp./292/2020 WITH MACApp./292/2020	THE ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF RAMEN DAS @ RAMEN CHANDRA DAS THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS @ RAMEN CH. DAS AND 3 ORS.	MR. S K GOSWAMI MR R SHARMA MR. S K GOSWAMI MR R SHARMA	MR D MONDAL MR D MONDAL (R1)
33	I.A.(Civil)/327/2025 in MACApp./293/2024 WITH MACApp./293/2024	SARALA BORA Versus THE NATIONAL INSURANCE COMPANY LIMITED THE NATIONAL INSURANCE COMPANY LIMITED Versus SARALA BORA AND 2 ORS.	J SAIKIA MRS. D DAS BARMAN	MS. D D BARMAN MR. S R GOGOI(R-1) J SAIKIA (R-1)
34	I.A.(Civil)/330/2025 in MACApp./354/2024 WITH MACApp./354/2024	BASAPI HANSEPI AND ORS Versus SBI GENERAL INSURANCE COMPANY LTD. SBI GENERAL INSURANCE COMPANY LTD. Versus BASAPI HANSEPI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI MR. S SINGH(R-1) MR. A BHATTACHARYYA(R-1)
35	I.A.(Civil)/401/2025 in Mat.App./1201/2025 WITH Mat.App./1201/2025 (Filing Number) WITH I.A.(Civil)/1200/2025 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS K SARMA MR MAYANK SAHEWALLA MR MAYANK SAHEWALLA	
36	I.A.(Civil)/507/2025 FIXED in MACApp./1721/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus ROMA BAGALARI	MR T KALITA MR. A KAKATI	

	WITH MACApp./1721/2025 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ROMA BAGALARI	Tridib Kalita	
	WITH I.A.(Civil)/1725/2025 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ROMA BAGALARI	Tridib Kalita	
37	I.A.(Civil)/540/2025 in MAC App./270/2019 (D/O) in I.A.(Civil)/455/2024	SMT MITALI SONOWAL MECH Versus THE NEW INDIA ASSURANCE CO LTD	S Hussain	MR. R GOSWAMI
38	I.A.(Civil)/570/2025 in Intest.Cas./15610/2024	SALEHA BEGUM @ SALEHA HOQUE AND 2 ORS Versus RASHIDA KHATUN @ RASHIDA BEGUM @ RASHIDA HOQUE AND 2 ORS	MR. A ROSHID	
	WITH Intest.Cas./15610/2024 (Filing Number)	SALEHA BEGUM @ SALEHA HOQUE AND 2 ORS Versus RASHIDA KHATUN @ RASHIDA BEGUM @ RASHIDA HOQUE AND 2 ORS	MR. A ROSHID	
39	I.A.(Civil)/571/2025 in FAO/1651/2025	TIKENDRAJIT DEKA Versus PRIYANKA KALITA DEKA	MR I S MAZUMDAR MR N ALI	
	WITH FAO/1651/2025 (Filing Number)	TIKENDRAJIT DEKA Versus PRIYANKA KALITA DEKA	MR INDRAJIT SUVASH MAJUMDAR	
40	I.A.(Civil)/572/2025 in LA.App./15862/2024	MRIGEN CHANDRA RAY Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NF RLY
	WITH LA.App./15862/2024 (Filing Number)	MRIGEN CHANDRA RAY Versus THE STATE OF ASSAM AND ANR (H)	MR. M A SHEIKH	
41	I.A.(Civil)/573/2025 in MACApp./2074/2025	NATIONAL INSURANCE COMPANY LIMITED Versus MANORANJAN BARUAH	MR T KALITA J KOTOKY	
	WITH MACApp./2074/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus MANORANJAN BARUAH	Tridib Kalita	
42	I.A.(Civil)/577/2025 in MACApp./7232/2024	BEDANTA DAS Versus DILEN PHUKAN	MR DEBA SARMAH MS N SHYAM	
	WITH MACApp./7232/2024 (Filing Number)	BEDANTA DAS Versus DILEN PHUKAN AND 2 ORS A	MS N SHYAM	
	WITH I.A.(Civil)/7233/2024 (Filing Number)	BEDANTA DAS Versus DILEN PHUKAN AND 2 ORS A	MS N SHYAM	
43	I.A.(Civil)/587/2025 in MACApp./15313/2024	THE ORIENTAL INSURANCE COMPANY LTD. Versus SANU LAMA AND ANR	MR. J KALITA	
	WITH MACApp./15313/2024 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus SANU LAMA AND ANR	MR. J KALITA	

	WITH I.A.(Civil)/15314/2024 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD	MR. J KALITA	
		Versus SANU LAMA AND ANR		
44	I.A.(Civil)/592/2025 in MACApp./2017/2025	GULSHAN BANU @ GULSHAN PARVEEN	B R DAS	
		Versus THE CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LTD.	MS M BHARATI	
	WITH MACApp./2017/2025 (Filing Number)	MSTT GULSHAN BANU ALIAS GULSHAN PARAVEEN	BOLU RAM DAS	
		Versus THE CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD		
45	I.A.(Civil)/594/2025 in MACApp./14710/2024	NATIONAL INSURANCE COMPANY LTD.	MR T KALITA	MR D MONDAL
		Versus DEB PRASAD SHARMA @ DEV PRASAD SHARMA AND 2 ORS	MR. A KAKATI	FOR CAVEATOR
	WITH MACApp./14710/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD	MR T KALITA	
		Versus DEB PRASAD SHARMA @ DEV PRASAD SHARMA AND 2 ORS		
	WITH I.A.(Civil)/14714/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD	MR T KALITA	
		Versus DEB PRASAD SHARMA @ DEV PRASAD SHARMA AND 2 ORS		
HEARING				
46	RFA/11/2021 WITH LCR, FIXED	THE COMMISSIONER AND SPECIAL SECRETARY AND 3 ORS	MR. Y S MANNAN	MR. N ALAM (R-1)
		Versus M/S D.P ENTERPRISE AND 3 ORS	MR. D NATH, SC PWD	MS U DAS (R- 2,3,4)
			MS. M BHATTACHARYYA	MR K JAIN (r-1)
			MS. N BARUAH	MS. H FATIMA (r-1)
47	MACApp./125/2021 WITH LCR, FIXED	M/S NEW INDIA ASSURANE CO. LTD.	MS.L SHARMA	MR. P GOHAIN (R-1)
		Versus SMTI CHAMPA LAHKAR and 2 ORS,	MR. K K BHATTA	MS K BORAH (R-1)
			MR.J JOHN	
	WITH I.A.(Civil)/952/2021 in MACApp./125/2021	M/S NEW INDIA ASSURANE CO. LTD.	MS.L SHARMA	MR. P GOHAIN (R-1)
		Versus SMTI CHAMPA LAHKAR and 2 ORS,	MR. K K BHATTA	MR. A K GUPTA (R-1)
			MR.J JOHN	MS K BORAH (R-1)
48	FAO/15/2024 FIXED	MONISHA BORAH PHUKAN @ MONISHA BORAH	MR. P P DAS	MR. A K GUPTA
		Versus CHINMOY PHUKAN		MR. R S MISHRA
				MS B SARMA

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025

14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
16)	MR S SARMA	27-02-2025	To	15-03-2025
17)	MR. N ANAND	03-03-2025	To	06-03-2025
18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4088/2024 B/O	ANOWAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, GMC
2	WP(C)/6731/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
3	WP(C)/6733/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
4	WP(C)/6734/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
5	WP(C)/6735/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
6	WP(C)/6737/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, P H E
7	WP(C)/6738/2024 FIXED	PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, P H E SC, FINANCE
8	Cont.Cas(C)/8/2025	PRADIP HAZARIKA Versus APURBA KUMAR HAZARIKA	MR. D BARUAH MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	
9	WITH WP(C)/3993/2023	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. K R PATGIRI MS CHITRALEKHA DAS MS. T. PAIT MS. D. DEVI	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC

10	Cont.Cas(C)/115/2025	BORTHAKUR AND COMPANY Versus SMT. KAVITHA PADMANABHAN, I.A.S AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA	
11	Cont.Cas(C)/116/2025	TRADERS (ASSAM) Versus SMT. KAVITHA PADMANABHAN, I.A.S AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA	
12	WP(C)/725/2025 FIXED	GHV (INDIA) PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR A R BHUYAN S A CHOWDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	MR. B CHAKRAVARTY (C.G.C.) DY.S.G.I.
13	WP(C)/757/2025 FIXED	M/S JITU ENTERPRISES AND SOUNDS SERVICE AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R S MISHRA MS M NIROLA	GA, ASSAM SC, GAD
14	WP(C)/1069/2025 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR P SARMAH	SC, PWD ROAD
15	WP(C)/1096/2025 B/O	M/S JITU ENTERPRISES AND SOUND SERVICE AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	GA, ASSAM
16	WP(C)/1102/2025	DHRUBA JYOTI DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. SC, FINANCE
17	WP(C)/1105/2025	ABDUS SALAM Versus THE STATE OF ASSAM AND 3 ORS.	SADHAN KALITA MR. A GANGULY MR T CHHETRI MRITYUNJOY KALITA	GA, ASSAM SC, WATER RESOURCE
18	WP(C)/1106/2025	DHRUBAJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
19	WP(C)/1109/2025	REZWAN ANSARI ALIAS RIZWAN ANSARI Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
20	WP(C)/1114/2025	JATINDRA BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
21	WP(C)/1117/2025	MS AK DAS AND SONS Versus UNION OF INDIA AND ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, NHAI DY.S.G.I.
22	WP(C)/1140/2025	LUITPAR BUILDERS AND DEVELOPERS PVT LTD Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MRS. P GOSWAMI	SC, G M D A
23	WP(C)/1142/2025 CAVT. NO.002820/25,N WITH CAVT. 28/25	JAGDISH TANTI AND 66 ORS. Versus THE MANAGEMENT OF BOGIDHOLA TEA ESTATE BEING M/S BOGIDHOLA TEA AND TRADING CO. PVT. LTD.	MR H P GUWALA MR. A BORO	MR B KAUSHIK (FOR CAVEATOR) MR. S HAZARIKA (FOR CAVEATOR) K BHARALI (FOR CAVEATOR)
24	WP(C)/1151/2025	PINTU BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR T PAUL MR. M KALITA MS. P DEVI	GA, ASSAM SC, FISHERY
25	WP(C)/1153/2025	BATGAON NAYAPARA MEEN SAMABAI SAMITTEE LIMITED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP GA, ASSAM SC, AFDC

26	WP(C)/1159/2025	PUTUL DUTTA Versus THE STATE OF ASSAM	MR. R DE MS. D DEVI MS. D PATHAK	SC, FINANCE SC, PWD
27	WP(C)/1165/2025	KAPILI AUTOMOBILES Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MS. T SOM MR H DAS MS. U HAZARIKA	SC, TRANSPORT DEPARTMENT, ASSAM
28	WP(C)/1166/2025	SAFIKUL ALI Versus STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR G DEKA	GA, ASSAM
29	WP(C)/1170/2025	DIBYA SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
ORDER (STAY VACATING)				
30	I.A.(Civil)/68/2025 in WP(C)/6994/2024	M/S THE JANA ENTERPRISE Versus M/S INDIRA ENTERPRISE AND 4 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. B D KONWAR SR. ADV. SC, HEALTH
	WITH WP(C)/6994/2024	M/S INDIRA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAUDHURY MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK	SC, HEALTH AND F W
ORDER (IMPLEADMENT OF PARTY)				
31	I.A.(Civil)/486/2025 in Cont.Cas(C)/416/2020	SUBANSIRI WELFARE SOCIETY Versus SRI RABINDRA PANWAR, IAS,	Deba Sarmah	
	WITH Cont.Cas(C)/416/2020	SUBANSIRI WELFARE SOCIETY AND ANR. Versus RABINDRA PANWAR, IAS	MR P KOULI MR DEBA SARMAH	
ADMISSION				
32	WP(C)/38/2018 FIXED	ANAM UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K M HALOI MR. A K DEKA MR. R SARKAR MS. R BARMAN	GA, ASSAM
33	WP(C)/4148/2022	M/S MB OMM Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK	GA, ASSAM MR. A BORPUZARI
	WITH WP(C)/5687/2022	M/S MB OMM Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. D. BORAH	GA, ASSAM MR. M MORE MR. A K GUPTA (r-5) MR. R S MISHRA (r-5) MR. A BORPUZARI MS B SARMA (r-5)
35	WP(C)/7999/2022	SUSHIL KR SAHA @ SHUSIL SAHA Versus THE STATE OF ASSAM AND 8 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	SC, BTC SC, P H E SC, FINANCE
36	WP(C)/2015/2023 B/O	PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	MS. B SARMA DY.S.G.I.
37	WP(C)/4704/2023 FIXED	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
	WITH WP(C)/4710/2023	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
	WITH WP(C)/5503/2023	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE

40	WP(C)/4940/2023 FIXED	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM MR M R ADHIKARI (R-8,9,10) MS. M BORAH (R-8,9,10) SC, FOREST
41	WP(C)/5289/2023 FIXED	GANGA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
42	WP(C)/7468/2023 B/O	NORTH EAST POWER AND INFRA LTD. Versus THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	GA, ASSAM SC, PWD
43	WP(C)/7584/2023 FIXED	DUL SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SAIKIA	GA, ASSAM SC, NHM SC, HEALTH
44	WP(C)/81/2024	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	GA, ASSAM SC, APDCL
	WITH			
45	WP(C)/646/2024	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, APDCL
46	WP(C)/1371/2024	SABIRAM KHAKHLARI Versus THE STATE OF ASSAM AND 3 ORS	MS. S BORA MR. P BORAH	SC, IRRIGATION SC, FINANCE
47	WP(C)/3301/2024 FIXED	DWIMU BORO Versus BHARAT PETROLEUM CORPORATION LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	MR. S S ROY(R-1,2) MR. S BORTHAKUR(R-1,2)
48	WP(C)/3857/2024	MUSTAFA ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A HUSSAIN	SC, P H E
49	WP(C)/5109/2024 FIXED	NUMALIGARH REFINERY LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	MR. S S ROY (R-1,2) MR. A K AZAD(R-3,4) MS S DEVI(R-3,4) DY.S.G.I.
50	WP(C)/5111/2024 FIXED	NUMALIGARH REFINERY LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	MR. S S ROY (R-1,2) MR. A K AZAD (R-3,4) MS S DEVIR-3,4) DY.S.G.I.
51	WP(C)/5131/2024 FIXED	M/S YASH ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	GA, ASSAM SC, EXCISE DEPTT.
52	WP(C)/6938/2024 FIXED	M/S LIPSY ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. N HOSSAIN MR N SARMA	GA, ASSAM
53	WP(C)/6984/2024 FIXED	RAJENDRA KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE DEPTT.
54	WP(C)/6989/2024 FIXED	ANJANA GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE
55	WP(C)/7019/2024 FIXED	SAFIKUL ALI Versus STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR G DEKA	GA, ASSAM
56	WP(C)/7053/2024 FIXED	KHOKAN CHANDRA DEB Versus THE STATE OF ASSAM AND 4 ORS.	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE
57	WP(C)/706/2025 FIXED	NARAHARI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MR P DEKA	GA, ASSAM SC, FISHERY

ORDERS

58	Cont.Cas(C)/347/2022	ANSUMWI NARZARY Versus ANURAG GOEL, IAS AND ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	MR. D SAIKIA(R-3) MR. D SAIKIA(R-3) MS. R B BORA MR. S BORA(R-3) MR. R K MUSHAHARY(R-2,3)
WITH				
59	Cont.Cas(C)/692/2022	ANSUMWI NARZARY Versus ANURAG GOEL AND ANR	MR. A BORO MS. D MAHANTA	MR. D SAIKIA MR. D SAIKIA MS. R B BORA(R- 2) MR. S BORA(R- 2) MR. S R RABHA MR. R K MUSHAHARY
WITH				
60	Cont.Cas(C)/696/2022	MANIK BRAHMA MUSHAHARY Versus ANURAG GOEL	MR. A BORO MS. D MAHANTA	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S R RABHA (r-2)
WITH				
61	Cont.Cas(C)/455/2023	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. S BORA (r-1) MR. R K MUSHAHARY (R-2)
62	WP(C)/381/2025 FIXED	BINOY BIKASH BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM
63	WP(C)/732/2025 FIXED, WITH OFFICENOTE	M/S SUNSWRANG ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR S A HUSSAIN	GA, ASSAM MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI SC, TRIBAL AFFAIRS (PLAIN)
64	WP(C)/1004/2025 B/O	M/S MEGHALAYA CONSTRUCTION AND SUPPLY COMPANY Versus HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED AND 3 ORS	MR. R HUSSAIN MRS. S ROY MR A A AHMED	DY.S.G.I.
65	WP(C)/1011/2025 B/O	M/S MEGHALAYA CONSTRUCTTON AND SUPPLY COMPANY Versus HINDUSTAN STEELWORKS CONSTRUCTION LIMITED AND ORS	MR. A BISWAS MRS. S ROY MR A A AHMED	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
10)	MS. M JAIN	27-02-2025	To	10-03-2025
11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
16)	MR S SARMA	27-02-2025	To	15-03-2025
17)	MR. N ANAND	03-03-2025	To	06-03-2025

18)	MR. A GANGULY	28-02-2025	To	16-03-2025
19)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
22)	MR. A K PURKAYASTHA	03-03-2025	To	04-03-2025
23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	MACApp./657/2017 (AT 10:30 AM)	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A S CHOUDHURY (R1-R3) MR. R ISLAM (R1-R3)
	WITH I.A.(Civil)/4276/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
2	MACApp./79/2020 (AT 10:30 AM)	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA MRS. S ROY	MR D K NATH (R-1)
DELIVERY OF ORDER				
3	Bail Appln./3831/2024	JAYNAL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	Bail Appln./380/2025	JAMAL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./425/2025	KAMRUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
WITHDRAWAL				
6	Bail Appln./159/2025 B/O	FARID ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID	MR. N MAHAJAN, (AMICUS CURIAE, R-2) PP, ASSAM
MOTION (BA)				
7	Bail Appln./488/2025 FIXED	MD. KURMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG MS. K SHARMA	PP, ASSAM
8	Bail Appln./580/2025	ROHAN GHOSH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

9	Bail Appln./582/2025	MANOJ DAS Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
10	Bail Appln./584/2025	JAN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
MOTION				
11	Tr.P.(CrI.)/5/2025	SMT. DULUMONI DEKA Versus SRI GAURAB CHOUDHURY	MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	
12	CrI.Rev.P./61/2025	SMTI JAMINI BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI DOLI BORA	PP, ASSAM
13	CrI.Rev.P./62/2025	SRI UTJAL KR DEKA Versus SRI HITESH KALITA	MR Z ALAM MR D SARMA MS. S NAZNEEN P ROY	
14	CrI.Rev.P./63/2025	DR SNEHANGSHU SUBHRAM CHELLENG Versus SMTI MAINU HAZARIKA,	MR. R K BORAH MR. A DHAR S KACHARI	
15	CrI.Rev.P./64/2025	MD. HARUN RASID Versus TAPAN KUMAR BANIK	MS. S K NARGIS MS. SUDAKSHINA K. Q. KIBA MS S BEGUM MS N SULTANA	
WITH				
	I.A.(CrI.)/175/2025 in CrI.Rev.P./64/2025	MD HARUN RASID Versus TAPAN KUMAR BANIK	MS. S K NARGIS MS. SUDAKSHINA K. Q. KIBA MS S BEGUM MS N SULTANA	
16	CrI.Rev.P./65/2025	MD. HARUN RASID Versus TAPAN KUMAR BANIK	MS. S K NARGIS S KHANIKAR Q. KIBA MS S BEGUM MS N SULTANA	
WITH				
	I.A.(CrI.)/176/2025 in CrI.Rev.P./65/2025	MD HARUN RASID Versus TAPAN KUMAR BANIK	MS. S K NARGIS S KHANIKAR Q. KIBA MS S BEGUM MS N SULTANA	
17	CrI.Rev.P./66/2025	RAHUL JOSHI Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
18	CrI.Pet./232/2025	SMT GAGBINDER KAUR AND 2 ORS. Versus JAIRAJ BIKRAM SINGH AND ANR	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
19	CrI.Pet./233/2025	ARAFAT IMTIAZ Versus THE STATE OF ASSAM AND ANR.	S ALI MR. A IKBAL MS. J SARMA M M BHUYAN	
20	CrI.Pet./234/2025	ABDUS SATTAR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH MR. SAYED SALIM AHMED	PP, ASSAM
21	CrI.Pet./235/2025	SELIMUL ISLAM Versus THE STATE OF ASSAM AND ANR.	K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
22	CrI.Pet./236/2025	KASHEM ALI AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM

23	Crl.Pet./237/2025	ASHAHAK ALI Versus THE STATE OF ASSAM AND ANR	RAFIKA HUSSAIN MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
24	Crl.Pet./238/2025	SMT RUNUMONI BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R K D CHOUDHURY MR. A GOGOI	PP, ASSAM
25	AB/466/2025	MOJIBOR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
26	AB/470/2025	PABAN MANDAL Versus THE STATE OF ASSAM	MR DEBA SARMAH	PP, ASSAM
27	AB/474/2025	ALOK SAINI Versus THE STATE OF ASSAM	MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
28	AB/476/2025	SRI SWAPAN KUMAR MONDAL @ SWAPAN MANDAL, Versus THE STATE OF ASSAM	MR. B PURKAYASTHA MR. S SUTRADHAR	PP, ASSAM
29	AB/478/2025	SRI SHIRAJUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
30	AB/481/2025	APURBA DUTTA Versus THE STATE OF ASSAM,	MR. D GOGOI	PP, ASSAM
31	AB/483/2025	DR BHASKAR KALITA Versus THE STATE OF ASSAM	MR D K DAS MR H BETALA	PP, ASSAM
32	AB/486/2025	NIKSHAY AGARWAL Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
ADMISSION				
33	Crl.Pet./662/2019 FIXED	AJAY KUMAR SURANA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA	MD. M U AHMED MS U DAS PP, ASSAM MS. B R KALITA
34	Crl.Rev.P./22/2025 FIXED	SMT MANJU TALUKDAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MS. R R MUZIB (R-2) MS. T GHOSH (R-2) PP, ASSAM
BAIL HEARING (BA)				
35	Bail Appln./326/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SABIR AHMED @ MD SABBIR AHMAD Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR	PP, ASSAM
36	Bail Appln./350/2025 FIXED	FARUQUE AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA A S CHOUDHURY M ALI	PP, ASSAM
37	Bail Appln./457/2025 FIXED	MD RUPCHAN ALI ALIAS RUPCHAN ALI Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
BAIL HEARING				
38	AB/196/2025 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
39	AB/219/2025 FIXED	ABHISHEK KAR Versus THE STATE OF ASSAM	MR A K AZAD MR A H SARKAR	PP, ASSAM

40	AB/296/2025 FIXED	DHARMENDRA RABHA Versus THE STATE OF ASSAM	MR. A KHAN MR. D BORA	PP, ASSAM
41	AB/351/2025 FIXED	KADIR AHMED Versus THE STATE OF ASSAM	MR. R DEV	
42	AB/353/2025 FIXED	SRI NURJAMAL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL	PP, ASSAM
ORDERS				
43	Crl.A./337/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/982/2024 in Crl.A./337/2024	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
44	I.A.(Crl.)/899/2024 CRL.REV.P. 239/2022(D/O) in Crl.Rev.P./239/2022	NIRMAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA MS B.G. BARUAH	PP, ASSAM
45	Crl.Pet./1317/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII	PP, ASSAM
46	Crl.Pet./5/2025 FIXED	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
47	Crl.Pet./70/2025 FIXED	SMTI PINKI BARUAH Versus TARUN BARUAH	DR. P AGARWAL LEGAL AID COUNSEL	
48	I.A.(Crl.)/171/2025 in Crl.Rev.P./1333/2025	PROJEN DUTTA Versus SMTI DEEPALI BORAH	MR. N N JHA MR. M UDDIN MS M SAHOO	
	WITH Crl.Rev.P./1333/2025 (Filing Number)	PROJEN DUTTA Versus SMTI DEEPALI BORAH	MS MADHUSMITA SAHOO	
49	I.A.(Crl.)/173/2025 in Crl.Rev.P./783/2025	MANNAN ALI Versus AKLIMA PARBIN	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	
	WITH Crl.Rev.P./783/2025 (Filing Number)	MANNAN ALI Versus AKLIMA PARBIN	MS FARHANA INTAZ	
50	I.A.(Crl.)/177/2025 in Crl.A./71/2025	JAMIR ALI Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN MR. J ISLAM	PP, ASSAM
	WITH Crl.A./71/2025	JAMIR ALI Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN MR. J ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	WP(C)/314/2024 BY SLIP	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
<u>TOP OF THE LIST</u>				
2	WP(C)/2568/2019 FIXED, BY SLIP	MUKTA RAM BEZBARUAH Versus THE CHAIRMAN AND APPELLATE AUTHORITY AND 4 ORS.	MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
<u>ADMISSION</u>				
3	WP(C)/1783/2023 FIXED, WITH WP(C)/1604/2018(D/O)	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
<u>HEARING</u>				
4	WP(C)/1790/2022 PART-HEARD, FIXED	UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MR. A BHATTACHARYA (R-7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R-7)

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[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./534/2017	RAJESH SINHA @ TONY @ RAJKUMAR RAJESH SINHA Versus THE STATE OF ASSAM and ANR.	MS.N THAPA MR.B SINHA MR.M GOGOI	MR. D DAS MRS. K BARPUZARI MR. A CHAMUAH (R2) MR. S D ROY PP, ASSAM MR. C P SHARMA
WITH				
2	Crl.Pet./496/2015	RAJESH SINHA @ TONY @ RAJKUMAR RAJESH SINHA Versus THE STATE OF ASSAM AND ANR	MS.N THAPA MR.B SINHA	DR.B AHMED(R-2) MRH I CHOUDHURY(R-2) PP, ASSAM MD.GIASH UDDIN(R-2) MS.M BURAGOHAIN(R-2)
3	Crl.Rev.P./429/2018	RAMEN KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	MR S HUSSAIN (r-2) MS B DEVI (r-2) MR P SAH (r-2) PP, ASSAM
WITH				
	I.A.(Crl.)/860/2018 in Crl.Rev.P./429/2018	RAMEN KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM
4	Crl.Pet./525/2019 WITH LCR 3 FILES(SCANNED COPY)	UPEN CHANDRA BORAH Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MD E AHMED MR. P MAHANTA MR. R B GOHAIN MR. M DEWAN	PP, ASSAM
5	Crl.Pet./705/2019 WITH LCR 1 FILE(SCANNED COPY)	ALTAH HUSSAIN @ ATAB HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
6	Crl.Pet./712/2019	FARIDA BEGUM Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
7	Crl.Pet./916/2019	RAKESH KUMAR SINGH Versus ABHA SINGH	MR N P DOWERAH MR. M PHUKAN MRS M DAS MS R KASHYAP	MR. N C DAS

ORDERS

8	Crl.A./170/2012 WITH LCR 5 FILES, OFFICE NOTE	SHRI SADANANDA DAS Versus THE STATE OF ASSAM	MR.G C PHUKAN MR B PRASAD, AMICUS CURIAE	PP, ASSAM
9	Crl.A./20/2014 WITH LCR 5 FILES, OFFICE NOTE	SAKTI GHOSH Versus THE STATE OF ASSAM,	MR. D MAZUMDAR MR.P BORAH MRB KAUSHIK	PP, ASSAM
10	Crl.A./184/2014 WITH OFFICE NOTE, LCR 5 FILES	MUSSTT. SUFIA KHATUN Versus STATE OF ASSAM and ANR.	MS. D SAIKIA(AMICUS CURIAE)	PP, ASSAM
11	Crl.A./27/2015 WITH LCR 5 FILES, OFFICE NOTE	SMTI SAMPA DAS VICTIM MINOR Versus THE STATE OF ASSAM and 3 ORS	MR.L R MAZUMDER	MR.H R A CHOUDHURYR-2, 3 and 4 MR.I A HAZARIKA(R-2, 3 & 4) MR.R A CHOUDHURY(R-2, 3 & 4) PP, ASSAM MR.J M SULAIMAN(R-2, 3 & 4)
12	Crl.A./314/2015 WITH OFFICE NOTE	AJIDA KHATUM Versus THE STATE OF ASSAM and ANR	MR. M A SHEIKH MR.M HUSSAIN MR.Z H AHMED MR.K U AHMED	MR.U HAZARIKA(R-2) MS.T SOMR-2 MR.H DAS(R-2) PP, ASSAM MS.R BORGOHAIN(R-2)
13	Crl.Pet./426/2017	DIRECTOR, CBI Versus LANKESWAR DAS and 8 ORS.	MR.S C KEYAL SC, CBI	MR.B M CHOUDHURY(R-8) MR.U CHOUDHURY R-8 MS.B CHOUDHURY(R-8) MS.M KAR(R-8)
14	Crl.Rev.P./248/2018 WITH LCR 4 FILES	AKANI KACHARI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K R BORA	PP, ASSAM
15	Crl.Rev.P./283/2018	DHIRAJ DEKA Versus THE STATE OF ASSAM AND ANR.	MR. M DAS MR. B D DEKA MR. M P CHOUDHURY	PP, ASSAM
16	I.A.(Crl.)/766/2018 in Crl.Rev.P./379/2018	MOUSHAM BHATTACHARYYA Versus NABAJIT BEZBARUAH	MR. P DAS MR R K MOUR MRS. D MAZUMDAR MS. J BHATTACHARJEE	
	WITH Crl.Rev.P./379/2018	MOUSHAM BHATTACHARYYA Versus NABAJIT BEZBARUAH	MR. P DAS MR R K MOUR MS. J BHATTACHARJEE	
17	Crl.A./59/2019 WITH LCR 2 FILES, OFFICE NOTE	SRI DILIP DAS Versus STATE OF ASSAM AND ANR	MR D CHOUDHURY MRS A KHANAM CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. B PATHAK (R2) MR H K GOGOI (R2) MR. R THADANI (R2) PP, ASSAM
18	I.A.(Crl.)/63/2019 in Crl.Rev.P./531/2019	M/S NUMEN ENTERPRISE PVT. LTD. Versus M/S AMRIT KUMAR PATEL AND SONS (HUF) AND 2 ORS	MR. P BORA MRS. M C DUTTA MR. N K KALITA MR. A CHETIA	
	WITH Crl.Rev.P./531/2019 (Filing Number)	M/S. NUMEN ENTERPRISE PVT. LTD. Versus M/S. AMRIT KUMAR PATEL AND SONS (HUF) AND 2 ORS. (G)		
19	Crl.Pet./1500/2019 WITH LCR 2 FILES(SCANNED COPY)	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL MR. B CHAKRAVARTY	PP, ASSAM
	WITH I.A.(Crl.)/2/2020 in Crl.Pet./1500/2019	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL	PP, ASSAM
	WITH I.A.(Crl.)/120/2020 in Crl.Pet./1500/2019	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL	PP, ASSAM

HEARING

20	Crl.A./184/2009 WITH LCR 6 FILES	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR. T DEURI, AMICUS CURIAE MR.N BARUAH MR.M K SHARMA MR D GOGOI, AMICUS CURIAE MR.J GOGOI	SC, CBI
21	Crl.Rev.P./331/2009 WITH LCR 3 FILES, P.B.1	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
22	Crl.A./86/2011 WITH LCR 5 FILES	BHIM KANTA DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	PP, ASSAM
23	Crl.Rev.P./140/2011 WITH LCR 4 FILES	SMT. PROTIVA NATH Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB	PP, ASSAM
24	Crl.Pet./339/2012	JAIDEEP BHUYAN Versus THE STATE OF NAGALAND AND ANR	MR.S KALITA MR.G SOREN MR.T H HAZARIKA MR.M CHETIA MR.T BARUAH MS.P BARUAH MR.A BARUAH MS.R GOGOI MR.A RASHID MR.N P DUWARAH	MR.M SARANIA MR.S AHMED GA, NAGALAND
25	Crl.Pet./432/2012 WITH LCR 2 FILES	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
	WITH I.A.(Crl.)/20/2025 in Crl.Pet./432/2012	DWIPEN @ DIPEN BARMAN Versus ON THE DEATH OF GOLK KALITA MINOR HIS LEGAL HEIRS AMIT KALITA	MR H DAS	PP, ASSAM
26	Crl.A./135/2016 WITH LCR 10 FILES	SRI BISHNU RAM RABHA Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MS.N MISHRA MR. K SAIKIA	MR.P N CHOUDHURY RETAINER COUNSEL CBI
27	Crl.A./134/2016	SRI TANU RAM NARJARY @ TANURAM NARZARY Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N MISHRA	MR.P N CHOUDHURY RETAINER COUNSEL(CBI)
28	Crl.A./204/2016	SRI DULAL CHANDRA BORKAKOTI Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.R K MALAKAR MS.H KALITA MR.P M DASTIDAR	MR.P N CHOUDHURY SC, CBI
	WITH I.A.(Crl.)/209/2016 in Crl.A./204/2016	SRI DULAL CHANDRA BORKAKOTI Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.R K MALAKAR MS.H KALITA MR.P M DASTIDAR	MR.P N CHOUDHURY SC, CBI
29	Crl.Rev.P./240/2018	AKTAB ALI @ BENTI Versus HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. N ALAM

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